

ORISSA HIGH COURT

FILING REPORT AS ON :13/05/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|---|-------------------------------|---|--------------------------|
| 1 | D-BLAPL/14377/2026 | AKASH GUPTA VS STATE OF ODISHA | SURENDRA MOHANTY VS | SAMBALPUR TOWN /118 /2024) // | AOR20220001301C202600017 |
| 2 | D-BLAPL/14378/2026 | DURGA KANTA MAHALA @ DURGAKANTA MAHALA VS STATE OF ODISHA | PRAMOD KUMAR BOHIDAR VS | CYBER CRIME AND ECONOMIC OFFENCES,) // | AOR20220001407C202600010 |
| 3 | D-BLAPL/14379/2026 | HIMANSHU SEKAR JENA VS STATE OF ODISHA | UMA SHANKAR PATEL VS | SUNDARGARH TOWN /597 /2025) // | AOR20220000263C202600029 |
| 4 | D-BLAPL/14382/2026 | D.BROS ALEN @ RIPU DIGAL VS STATE OF ODISHA | MAHES DAS VS | BALLIGUDA /140 /2025) // | |
| 5 | D-BLAPL/14386/2026 | UDAL PASWAN VS STATE OF ODISHA | RAGHUNATH BISWAL VS | / /0) // | |
| 6 | D-BLAPL/14387/2026 | SANUWARI BIBI VS STATE OF ODISHA | MANORANJAN MISHRA VS | / /0) // | |
| 7 | D-BLAPL/14397/2026 | BIDESHI JANI VS STATE OF ODISHA | UMAKANTA BARIK VS | KHALLIKOTE /606 /2025) // | |
| 8 | D-BLAPL/14399/2026 | MALAYA TAKRI @ MALAYA @ TIYAN TAKIRI VS STATE OF ODISHA | UMAKANTA BARIK VS | UMERKOTE /392 /2025) // | |
| 9 | D-BLAPL/14400/2026 | TINKU BESAN VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | JHARSUGUDA SADAR /101 /2026) // | AOD20240000587C202600086 |
| 10 | D-BLAPL/14402/2026 | TINKU BESAN VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | JHARSUGUDA SADAR /105 /2026) // | AOD20240000587C202600085 |
| 11 | D-BLAPL/14408/2026 | SAKTI KUMAR SAHANI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | BADAMBADI /92 /2026) // | |

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| 12 | D-BLAPL/14410/2026 | ISWAR KANHAR VS STATE OF ODISHA | JAYANTI PANIGRAHI VS | GOCHHAPADA /176 /2023 () // | AOR20220002459C202600005 |
| 13 | D-BLAPL/14411/2026 | ASHMA BEGUM VS STATE OF ODISHA | BISWARANJAN DALAI VS | //0 () // | |
| 14 | D-BLAPL/14418/2026 | PANCHU SAMAL VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTARAY VS | KUJANGA /115 /2026 () // | AOD20250001040C202600018 |
| 15 | D-BLAPL/14419/2026 | ROSHAN ORAM VS STATE OF ODISHA | BIRENDRA MOHAPATRA VS | LEPHRIPADA /70 /2024 () // | AOR20220003624C202600002 |
| 16 | D-BLAPL/14420/2026 | BASANTA SUNA VS STATE OF ODISHA | BIKASH KARNA VS | BAUNISUNI /56 /2025 () // | |
| 17 | D-BLAPL/14421/2026 | DEBEN KHARA KANA @ DEBENDRA KHARA VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | MACHHKUND /127 /2023 () // | |
| 18 | D-BLAPL/14426/2026 | BRUNDABAN SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /286 /2026 () // | |
| 19 | D-BLAPL/14439/2026 | BABUL PRADHAN @ BABRU PRADHAN VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | KAMAKHYANAGAR /306 /2026 () // | |
| 20 | D-BLAPL/14441/2026 | PARSHU TANDI VS STATE OF ODISHA | AMITAV TRIPATHY VS | TARBHA /122 /2026 () // | |
| 21 | D-BLAPL/14443/2026 | SUBASISH DAS VS STATE OF ODISHA | SOMANATH MITRA VS | //0 () // | |
| 22 | D-BLAPL/14454/2026 | JAYANTA BIBAR @ BIBHAR VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | GUDARI /24 /2025 () // | |
| 23 | D-BLAPL/14456/2026 | SHIBA RANA | SK. ZAFARULLA | //0 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/14457/2026 | SURENDRA KUMAR DAS @ UNALU | PRASANTA KUMAR JENA | KHANDAGIRI P.S. /832 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/14459/2026 | UMAKANTA GARDIA @ RAGHAB | SK. ZAFARULLA | LAKHANPUR /99 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/14464/2026 | BIJAY KUMAR MAHANTA | SUSIL KUMAR PATTNAIK | MAHULPADA /27 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/14465/2026 | DUSHMANTA MEHERA | BIDYALOK MOHAPATRA | BHEDEN /80 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/14468/2026 | RABINDRA TUDU | SAPAN KUMAR LENKA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/14472/2026 | RAMESH CHANDRA MAJHI | ARUN KUMAR BUDHIA | SPECIAL CRIME UNIT /5 /2025 | AOD20240000603C202600016 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/14476/2026 | NIBAS NAYAK @ MURALIDHAR NAYAK @ NIBASH SIDHARTHA DAS | | MANIABANDHA /41 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/14480/2026 | ANDRIYA MANDAL | MANOJ KUMAR PANDA | ADVA /66 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/14481/2026 | SHIV KUMAR YADAV | SURENDRA KUMAR GARTIA | JAGDALPUR /76 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/14482/2026 | RAKESH BEHERA | BISWABHUSAN DAS | BALIKUDA /164 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/14485/2026 | PRADEEP KUMAR KUNDU @ PRADEEP KUNDU | BISWABHUSAN DAS | JAGATSINGPUR /785 /2025 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/14491/2026 | STATE OF ODISHA SATYA BRATA MOHANTY @ MILU VS | BIBHUTI BHUSAN CHOUDHURY VS | // LALBAG /463 /2025 () | AOD20230001174C202600013 |
| 36 | D-BLAPL/14492/2026 | STATE OF ODISHA PRIMANSU SEKHAR MARTHA @ SITU VS | AMITAV TRIPATHY VS | // FATEGARH /276 /2024 () | |
| 37 | D-BLAPL/14494/2026 | STATE OF ODISHA HASIN NAYAK VS | ARIJEET MISHRA VS | // JEYPORE TOWN /54 /2026 () | |
| 38 | D-BLAPL/14495/2026 | STATE OF ODISHA AAMIR KHAN VS | DEVASHIS PANDA VS | // PLANTSITE /335 /2021 () | AOR20220001247C202600036 |
| 39 | D-BLAPL/14498/2026 | STATE OF ODISHA PREMANANDA SWAIN VS | SIDHARTHA SANKAR RAY (2) VS | // GANGAPUR (ASKA) /534 /2021 () | |
| 40 | D-BLAPL/14500/2026 | STATE OF ODISHA PREMANANDA SAHOO VS | JITENDRA SAMANTARAY VS | // BOLAGARH P.S. /164 /2026 () | |
| 41 | D-BLAPL/14501/2026 | STATE OF ODISHA SUSHANTA @ SUSHANTA KUMAR BUDA VS | JAYADEBA BEHERA VS | // BOLANGIR TOWN /16 /2017 () | AOD20240000366C202600069 |
| 42 | D-BLAPL/14504/2026 | STATE OF ODISHA MANAS @ MANASH DALAI VS | ARIJEET MISHRA VS | // KALINGA NAGAR /134 /2025 () | |
| 43 | D-BLAPL/14508/2026 | STATE OF ODISHA SIBA BANARA @ GAGARAI VS | ARIJEET MISHRA VS | // JAJPUR ROAD /134 /2026 () | |
| 44 | D-BLAPL/14510/2026 | STATE OF ODISHA MUNNA PATEL VS | SOUMYA RANJAN DAS VS | // / /0 () | |
| 45 | D-BLAPL/14512/2026 | STATE OF ODISHA NIRMALENDU KABI VS STATE OF ODISHA(VIG.) | SURYAKANTA DWIBEDI VS | // SAMBALPUR VIGILANCE /4 /2026 () | |

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| 46 | D-BLAPL/14513/2026 | PARESH BISWAS VS STATE OF ODISHA | SHYAM MANOHAR VS | MALKANGIRI /248 /2025 () // | |
| 47 | D-BLAPL/14520/2026 | BISWANATH NAYAK @ RAJA VS STATE OF ODISHA | PRINCE PATNAIK VS | MALGODOWN /165 /2025 () // | |
| 48 | D-BLAPL/14521/2026 | RAJU @ RAJENDRA MALIK VS STATE OF ODISHA | AKSHAYA KUMAR NAYAK VS | AUL /122 /2026 () // | |
| 49 | D-BLAPL/14522/2026 | DAYANIDHI BISIMAJHI VS STATE OF ODISHA | ASHWARIYA DASH VS | // () // | AOR20220001665C202600076 |
| 50 | D-CMAPL/22455/2026 | BHABANI SANKAR MOHAPATRA VS REVENUE DIVISIONAL COMMNR., SOUTHERN DIVISION, BERHAMPUR | ASIT KUMAR CHOUDHURY VS | // () // | |
| 51 | D-CMP/22329/2026 | KUSUM GUPTA VS BANADURGA KINETIC WORLD REPRESENTED, BHUBANESWAR | KOUSIK ANANDA GURU VS | // () // | |
| 52 | D-CMP/22388/2026 | SATYABRATA MISHRA VS PAPUNA NAIK | SURAJIT MAHANTA VS | // () // | |
| 53 | D-CMP/22464/2026 | SURESH CHANDRA DAS VS SUBODH CHANDRA DAS | TUSAR KUMAR MISHRA VS | // () // | |
| 54 | D-CMP/22465/2026 | TRUPTI PATNAIK VS JASPAL SINGH | BHAGABAN MOHANTY VS | // () // | |
| 55 | D-CMP/22467/2026 | HADIANI SINGH VS KANAK SINGH | NIRANJAN LENKA VS | // () // | |
| 56 | D-CMP/22468/2026 | BASANTI SUBUDHI VS GADADHAR SUBUDHI | KISHORE KUMAR MISHRA VS | // () // | |
| 57 | D-CMP/22474/2026 | MASOOD AKROOM | AMIT PRASAD BOSE | // | |

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| | | VS | VS | 0 | |
| 58 | D-CMP/22478/2026 | RASIDA KHATOON | | // | |
| | | SUSANTA KUMAR RANA | JAYANTA KUMAR MAJHI | // | |
| | | VS | VS | 0 | |
| 59 | D-CMP/22479/2026 | SATYABRATA RANA | | // | |
| | | BHANUMATI BHUJABAL | RAMANI KANTA PATTANAIAK | // | |
| | | VS | VS | 0 | |
| 60 | D-CMP/22486/2026 | STATE OF ODISHA | | // | |
| | | PERBIN BANO ALIAS PARVEEN BANO | Asim Kumar Dash | // | AOR20220001593C202600017 |
| | | VS | VS | 0 | |
| | | SAHID KHAN | | // | |
| 61 | D-CMP/22487/2026 | NIRANJAN DAS | BHASKAR CHANDRA PANDA | // | |
| | | VS | VS | 0 | |
| | | JATINDRANATH DAS | | // | |
| 62 | D-CMP/22488/2026 | GOURANGA CHARAN NANDA | BHASKAR CHANDRA PANDA | // | |
| | | VS | VS | 0 | |
| | | GOBINDA CHANDRA RATH | | // | |
| 63 | D-CONTC/22259/2026 | RAMESH CHANDRA MALLICK | ADV | // | AOR20220001611C202600085 |
| | | VS | VS | 0 | |
| | | KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY | | // | |
| 64 | D-CONTC/22264/2026 | SARADA PUJAHARI | PRAVAT KUMAR MUDULI | // | |
| | | VS | VS | 0 | |
| | | DR. MAHENDRA KUMAR SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BOUDH | | // | |
| 65 | D-CONTC/22289/2026 | BHARAT KUMAR DAS | ADV. | // | |
| | | VS | VS | 0 | |
| | | BISWARAJ PANDA, DFO, BBSR | | // | |
| 66 | D-CONTC/22292/2026 | PABITRA KUMAR DAS | ADV. | // | |
| | | VS | VS | 0 | |
| | | BISWARAJ PANDA, DFO, BBSR | | // | |
| 67 | D-CONTC/22297/2026 | RABINDRA KUMAR MOHANTY | BANSHIDHAR SATAPATHY | // | |
| | | VS | VS | 0 | |
| | | USHA PADHEE, I.A.S | | // | |
| 68 | D-CONTC/22300/2026 | SAROJ KUMAR PANI | BANSHIDHAR SATAPATHY | // | |
| | | VS | VS | 0 | |

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| 69 | D-CONTC/22301/2026 | USHA PADHEE, I.A.S RAGHUNATH JENA VS DR. N.THIRUMALLA NAIK, I.A.S. | ADV. VS | // // 0 | |
| 70 | D-CONTC/22303/2026 | TAPAS RANJAN MOHAPATRA VS USHA PADHEE, I.A.S | BANSHIDHAR SATAPATHY VS | // 0 | |
| 71 | D-CONTC/22306/2026 | SUMAN KHANDELWAL VS USHA PADHEE, I.A.S | BANSHIDHAR SATAPATHY VS | // 0 | |
| 72 | D-CONTC/22307/2026 | SUJIT KUMAR DAS VS USHA PADHEE, I.A.S | BANSHIDHAR SATAPATHY VS | // 0 | |
| 73 | D-CONTC/22309/2026 | PRADEEP KUMAR BEHERA VS USHA PADHEE, I.A.S | BANSHIDHAR SATAPATHY VS | // 0 | |
| 74 | D-CONTC/22311/2026 CONTC/2947/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPARTMENT, BHUBANESWAR | TAK VS | // 0 | |
| 75 | D-CONTC/22313/2026 | DURGA PRASAD SWAIN VS USHA PADHEE, I.A.S | BANSHIDHAR SATAPATHY VS | // 0 | |
| 76 | D-CONTC/22328/2026 CONTC/2953/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPARTMENT, BHUBANESWAR | TAK VS | // 0 | |
| 77 | D-CONTC/22334/2026 CONTC/2936/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | TAK VS | // 0 | |
| 78 | D-CONTC/22335/2026 CONTC/2951/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | TAK VS | // 0 | |
| 79 | D-CONTC/22337/2026 CONTC/2950/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | TAK VS | // 0 | |

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| 80 | D-CONTC/22338/2026 CONTC/2937/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 81 | D-CONTC/22340/2026 CONTC/2957/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 82 | D-CONTC/22343/2026 CONTC/2938/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 83 | D-CONTC/22345/2026 CONTC/2954/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 84 | D-CONTC/22346/2026 CONTC/2934/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 85 | D-CONTC/22348/2026 CONTC/2948/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 86 | D-CONTC/22351/2026 CONTC/2949/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 87 | D-CONTC/22352/2026 CONTC/2939/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 88 | D-CONTC/22355/2026 CONTC/2940/2026 | REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | CUTTACK VS CUTTACK | // () // | |
| 89 | D-CONTC/22356/2026 | RATNAKAR SETHY VS SANJAY KUMAR SINGH, IAS | JNANESH MOHANTY VS CUTTACK | // () // | |
| 90 | D-CONTC/22358/2026 | ANTARYAMI BALIARSINGH VS DR.MRINALINI DARSWAL, IAS | ADV. VS CUTTACK | // () // | |
| 91 | D-CONTC/22359/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | CUTTACK | // | |

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| | CONTC/2952/2026 | VS | VS | 0 | |
| | | SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | | // | |
| 92 | D-CONTC/22360/2026 | RASMITA DAS | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 93 | D-CONTC/22362/2026 | ROJALIN NAYAK | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 94 | D-CONTC/22363/2026 | BIMALA PARICHHA | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 95 | D-CONTC/22364/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2946/2026 | VS | VS | 0 | |
| | | SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR | | // | |
| 96 | D-CONTC/22365/2026 | BIMALA NAYAK | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 97 | D-CONTC/22366/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2941/2026 | VS | VS | 0 | |
| | | SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR | | // | |
| 98 | D-CONTC/22367/2026 | ANITA KUMARI GOUDA | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 99 | D-CONTC/22368/2026 | MINA KUMARI SAHOO | ADV. | // | |
| | | VS | VS | 0 | |
| | | ASWATHY S., IAS | | // | |
| 100 | D-CONTC/22369/2026 | SAILABALA BAL @ SAMAL | ADV. | // | |
| | | VS | VS | 0 | |
| | | PALLABIRANI RAJ, ADDITIONAL SUB-COLLECTOR, JAJPUR | | // | |
| 101 | D-CONTC/22370/2026 | SAILABALA BAL @ SAMAL | ADV. | // | |
| | | VS | VS | 0 | |
| | | PALLABIRANI RAJ, ADDITIONAL SUB-COLLECTOR, JAJPUR | | // | |
| 102 | D-CONTC/22372/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2956/2026 | VS | VS | 0 | |

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| 103 | D-CONTC/22374/2026 | COMMISSIONER-CUM-SECRETARY, PANCHAYAT RAJ DEPT.,ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | | VS | VS | () | |
| 104 | D-CONTC/22375/2026 | COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPT., BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2958/2026 | VS | VS | () | |
| 105 | D-CONTC/22378/2026 | SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2943/2026 | VS | VS | () | |
| 106 | D-CONTC/22383/2026 | UNDER SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2944/2026 | VS | VS | () | |
| 107 | D-CONTC/22386/2026 | SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2935/2026 | VS | VS | () | |
| 108 | D-CONTC/22391/2026 | COMMISSIONER-CUM-SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2942/2026 | VS | VS | () | |
| 109 | D-CONTC/22395/2026 | COMMISSIONER-CUM-SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2945/2026 | VS | VS | () | |
| 110 | D-CONTC/22397/2026 | SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SERETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK | ADV. | // | |
| | CONTC/2959/2026 | VS | VS | () | |
| 111 | D-CONTC/22432/2026 | COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPT., ODISHA SECRETARIAT, BHUBANESWAR SARAT KUMAR BEHERA | ADV. | // | |
| | | VS | VS | () | |
| 112 | D-CONTC/22435/2026 | DR. THIRUMALA NAYAK, I.A.S. SANTILATA MAHAKUD | ADV. | // | |
| | | VS | VS | () | |
| 113 | D-CONTC/22436/2026 | USHA PADHEE, I.A.S. TUNIBALA PATI | ADV. | // | |
| | | VS | VS | () | |
| | | DR. SWATI MISHRA, O.A.S.(SAG) | | // | |

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|-----|--------------------|--|---------------------------|-----------------------------|--------------------------|
| 114 | D-CONTC/22438/2026 | DEBENDRA DASBABU VS USHA PADHEE, I.A.S. | ADV. VS | // 0 // | |
| 115 | D-CONTC/22440/2026 | KOLKATA UNIQUE HOSPITALITY LLP, SUNDERGARH VS DILIP RAY, WHOLE TIME DIRECTOR AND CHIEF EXECUTIVE OFFICER, KHURDA | SWAYAMJIT ROUT VS | // 0 // | |
| 116 | D-CONTC/22446/2026 | BISHNU CHARAN SWAIN VS DEORANJAN KUMAR SINGH, I.A.S | ADV. VS | // 0 // | |
| 117 | D-CONTC/22447/2026 | GAJENDRA PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S | ADV. VS | // 0 // | |
| 118 | D-CONTC/22456/2026 | KORA MADALA VS AMRESH KUMAR, M.D., ODISHA HYDRO POWER CORP LTD., BHUBANESWAR | ADV. VS | // 0 // | |
| 119 | D-CONTC/22460/2026 | DR.SATWADI RATH VS ASWATHY.S, I.A.S | SHASHIBHUSAN BISWAL VS | // 0 // | |
| 120 | D-CONTC/22463/2026 | SURENDRA KUMAR PATTJOSHI VS SHUBHA SARMA, IAS | Dhananjaya Mund VS | // 0 // | AOR20220001492C202600137 |
| 121 | D-CONTC/22480/2026 | ANIRUDDHA PUROHIT VS PARMESWAR FUNKWAL, G.M., EAST COAST RAILWAY, KHORDHA | ADV. VS | // 0 // | |
| 122 | D-CONTC/22485/2026 | SUDHIR CHARAN BEHERA VS USHA PADHI, IAS | ADV. VS | // 0 // | |
| 123 | D-CONTC/22490/2026 | SUBASINI SAHOO VS DR.N.TIRUMALA NAYAK, I.A.S | ADV. VS | // 0 // | |
| 124 | D-CONTC/22493/2026 | KISHORE CHANDRA DEO VS DATTRAYA BHAUSAHEB SHINDE, IAS | ADV. VS | // 0 // | |
| 125 | D-CRLA/14394/2026 | SABITA MANDAL @ SABITA RANI MANDAL | DIPANKAR ACHARYA | MAHILA P.S.(BBSR) /39 /2013 | |

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|-----|--------------------|--|-------------------------|------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLA/14395/2026 | NIRANJAN MANDAL | DIPANKAR ACHARYA | MAHILA P.S.(BBSR) /39 /2013 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLA/14490/2026 | U. RAJENDRA PATRA | TUKUNA KUMAR MISHRA | JEYPORE VIGILANCE /36 /2013 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 128 | D-CRLMA/14413/2026 | LAXMI BILASINI BISWAL | HEMANT KUMAR MUND | / /0 | |
| | | VS | VS | () | |
| | | REPUBLIC OF INDIA (C.B.I) | | // | |
| 129 | D-CRLMA/14477/2026 | KUMAR ABHIJEET SAHOO | ADHIRAJ MOHANTY | LAHUNIPADA /197 /2024 | |
| | | VS | VS | () | |
| | | PRADEEP SAHOO @ PRADEEP KUMAR SAHOO | | // | |
| 130 | D-CRLMC/14391/2026 | DILLIP KUMAR PATI | BYOMAKESH TRIPATHY | PATKURA /164 /2012 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLMC/14409/2026 | NALU SINGH | AMLAN SHAKTI PAUL | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLMC/14422/2026 | ARCHIMAN LAHIRY | ANAND JENA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLMC/14425/2026 | SANJUKTA PRADHAN | JITENDRA KUMAR DIGAL | G.UDAYAGIRI /53 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMC/14431/2026 | DURGA SANKAR MOHAPATRA | DEEPALI MAHAPATRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 135 | D-CRLMC/14438/2026 | SURYA SATYA TALARI @ SURYA SATYA TALHARI | YUVRAJ PAREKH | MAHILA P.S.(BBSR) /239 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLMC/14442/2026 | PINKY @ PINKI SINGH | TANMAY MISHRA | JHARSUGUDA SADAR /558 /2024 | |
| | | VS | VS | () | |

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| 137 | D-CRLMC/14451/2026 | STATE OF ODISHA (OPID) PRADOSH KUMAR CHHOTROY VS | PRAVASHA PUJAREE PARIDA VS | // BADAGODA P.S. /79 /2026 () | |
| 138 | D-CRLMC/14455/2026 | STATE OF ODISHA SAKYA SINGH CHHOTROY VS | PRAVASHA PUJAREE PARIDA VS | // BADAGODA P.S. /79 /2026 () | |
| 139 | D-CRLMC/14470/2026 | STATE OF ODISHA DEBI PRASANNA DWIBEDI VS | NIRANJAN LENKA VS | // / 0 () | |
| 140 | D-CRLMC/14483/2026 | SUBHASHMITA PANI SHARAT KUMAR SAHU VS | HARIPAD MOHANTY VS | // CHANDRASEKHARPUR /487 /2025 () | |
| 141 | D-CRLMC/14489/2026 | STATE OF ODISHA P.SIVA @ P SHIBA VS | SANTOSH KUMAR MAHANTY VS | // ASKA /316 /2023 () | AOD20240000242C202600113 |
| 142 | D-CRLMC/14496/2026 | STATE OF ODISHA PRIYABRATA SWAIN VS | BIRAJA PRASAD NANDA VS | // ASTARANGA /119 /2025 () | |
| 143 | D-CRLMC/14517/2026 | STATE OF ODISHA DEBASISH PAITAL VS | MANAS RANJAN DASH VS | // // () | AOD20260000112C202600001 |
| 144 | D-CRLMC/14519/2026 | STATE OF ODISHA GYANRANJAN SWAIN ALIAS GYANARANJAN SWAIN VS | BARTHA SARATHI DAS VS | // // () | AOD20240000364C202600137 |
| 145 | D-CRLMP/14417/2026 | State Of Odisha BULU JENA VS | SUSANT KUMAR MOHANTY VS | // //0 () | |
| 146 | D-CRLMP/14440/2026 | STATE OF ODISHA SWAPNA BARALA VS | ALEKH CHANDRA MOHANTY VS | // //0 () | |
| 147 | D-CRLMP/14487/2026 | STATE OF ODISHA RINA @ REENA GHADEI VS | AMITAV TRIPATHY VS | // //0 () | |
| | | STATE OF ODISHA | | // | |

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| 148 | D-CRLMP/14502/2026 | DEBENDRA SWAIN VS SAGARA PATRA | SATYARANJAN SWAIN VS | // () // | |
| 149 | D-CRLMP/14505/2026 | SATYABAN BEHERA VS STATE OF ODISHA | SATYABRATA DASH VS | // () // | |
| 150 | D-CRLMP/14514/2026 | RUDRA PRASAD DIXIT VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // () // | |
| 151 | D-CRLREV/14389/2026 CRLREV/358/2026 | PRADEEP DANG VS STATE OF ODISHA | SASWATI SOUMYA SAHU VS | KANTABANJI /162 /2011 J.M.F.C.,KANTABANJI(Balangir) GR/0000358/2011 | |
| 152 | D-CRLREV/14412/2026 | B.GANGAMA VS SANKAR PATRO | SAUBHAGYA KETAN NAYAK VS | // () // | AOR20220001207C202600032 |
| 153 | D-CRLREV/14416/2026 | PREMANANDA ROUT VS STATE OF ODISHA | PRADIPTA BEURA VS | // () // | AOD20220004020C202600016 |
| 154 | D-EXP/22279/2026 | SHASANKA SEKHAR PODH VS BHASKAR JYOTI SARMA, I.A.S. | BANSHIDHAR SATAPATHY VS | // () // | |
| 155 | D-FAO/22235/2026 | GITANJALI BEHERA VS UNION OF INDIA | SATYABAN SAHOO VS | // () // | |
| 156 | D-FAO/22244/2026 | ABINASH BISWAL VS UNION OF INDIA | SATYABAN SAHOO VS | // () // | |
| 157 | D-FAO/22245/2026 | D.LAXMI VS UNION OF INDIA | SATYABAN SAHOO VS | // () // | |
| 158 | D-FAO/22247/2026 | SAROJ KUMAR ROUT VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // () // | AOD20230000781C202600010 |
| 159 | D-FAO/22357/2026 | BRANCH MANAGER IFFCO TOKIO GEN INSURANCE VS KUMAR KANTA | KUMAR KANTA VS | // () // | |

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|-----|--------------------|---|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| 160 | D-FAO/22417/2026 | PARSURAM MOHAPATRA PRAHALAD BHOI | DILLIP KUMAR MOHAPATRA | // | AOD20220001927C202600077 |
| | | VS | VS | () | |
| 161 | D-FAO/22453/2026 | STATE OF ODISHA THE SENIOR EXECUTIVE, LEGAL CLAIMS SBI GENERAL INSURANCE CO. LTD., BHUBANESWAR | ROMANSTIRNOC | // | |
| | | VS | VS | () | |
| 162 | D-MACA/22232/2026 | PRAKASH SAHOO BILASA SAHOO | PRADEEP KUMAR MISHRA | // | |
| | | VS | VS | () | |
| 163 | D-MACA/22310/2026 | SIDHARTHA SAHU SR. D.M., NATIONAL INSURANCE CO. LTD., CUTTACK | KRASANTA KUMAR MAHALI | // | |
| | | VS | VS | () | |
| 164 | D-MACA/22314/2026 | NANDALAL PASWAN SR. D.M., NATIONAL INSURANCE CO. LTD., CUTTACK | KRASANTA KUMAR MAHALI | // | |
| | | VS | VS | () | |
| 165 | D-MACA/22320/2026 | BIKRAM KESHARI DAS NETRAMANI DAS | SUSANT KUMAR MOHANTY | // | |
| | | VS | VS | () | |
| 166 | D-MACA/22342/2026 | JITENDRA BARIK THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR | ARYAN BEHARI DAS | // | |
| | | VS | VS | () | |
| 167 | D-MATA/22392/2026 | DHANESWAR NAIK SUBHASIS DASMOHAPATRA | SUVASHISH PATTANAİK | // | |
| | | VS | VS | () | |
| 168 | D-MATA/22434/2026 | LUIA LIPIUSPA SAMAL SABYASACHI PANIGRAHI | RAJESH KUMAR MAHAPATRA | // | AOR20220001639C202600011 |
| | | VS | VS | () | |
| 169 | D-MATA/22445/2026 | NAMRATA PUJAHARI LITAN KUMAR JETHI | HRUDANANDA MOHAPATRA | // | |
| | | VS | VS | () | |
| 170 | D-OTAPL/22503/2026 | LUISH GARNAYAK PRINCIPAL COMMNR, GST AND CENTRAL EXCISE, BBSR | KESH AGARWAL | // | |
| | | VS | VS | () | |

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| | | MIDEAST INTEGRATED STEEL LTD., JAJPUR | | // | |
| 171 | D-RPFAM/22350/2026 | PRAHALLAD SWAIN | BIKRAM CHANDRA GHADEI | // | |
| | | VS | VS | 0 | |
| | | AKASH SWAIN | | // | |
| 172 | D-RPFAM/22405/2026 | BISWARANJAN MOHANTY | SAMARENDRA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | KAJAL KIRAN ROUT | | // | |
| 173 | D-RPFAM/22470/2026 | MAHENDRA NATH BARIK | SURYAKANTA DWIBEDI | // | |
| | | VS | VS | 0 | |
| | | GITANJALI S.R. BARIK | | // | |
| 174 | D-RSA/22209/2026 | BIDYADHAR MOHANTY | SOURAV SUMAN BHUYAN | // | |
| | | VS | VS | 0 | |
| | | SHIBANI SUBUDHI | | // | |
| 175 | D-RSA/22437/2026 | ARABINDA SETHI | BIBHUTI BHUSAN BEHERA | // | |
| | | VS | VS | 0 | |
| | | BANAJA KUMAR PAL | | // | |
| 176 | D-RSA/22484/2026 | ANUPAMA GARANAYAK | MANOJ KUMAR PANDA | // | |
| | | VS | VS | 0 | |
| | | PRADIPTAMAYEE GARANAYAK | | // | |
| 177 | D-RSA/22492/2026 | UMAKANTA ROUT | SUKANTA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 178 | D-RSA/22498/2026 | TENARANGAM PAPA RAO SWAMY | AMIT PRASAD BOSE | // | |
| | | VS | VS | 0 | |
| | | SADAGOPAM RANGAYA SWAMY | | // | |
| 179 | D-RVWPET/22281/2026 | CHITAI SUKIA@SITARAM | SUNANDA BISWAL | // | |
| | | VS | VS | 0 | |
| | | B.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO.LTD., KORAPUT | | // | |
| 180 | D-TRP(C)/22449/2026 | RASMITA RANA | AMIYA RANJAN SWAIN | // | |
| | | VS | VS | 0 | |
| | | MANOJ RANA | | // | |
| 181 | D-TRP(C)/22494/2026 | PREETI BAI | AMIT PRASAD BOSE | // | |
| | | VS | VS | 0 | |
| | | SUBHAM NAYAK | | // | |

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| 182 | D-WA/22294/2026 | STATE OF ODISHA VS SARITA PATNAIK | SAROJ KUMAR JEE,A.G.A VS | // () | LOD20240000172C202600174 |
| 183 | D-WA/22296/2026 | STATE OF ODISHA VS AJAYA KUMAR BEURIA | SAROJ KUMAR JEE,A.G.A VS | // () | LOD20240000200C202600167 |
| 184 | D-WA/22415/2026 | STATE OF ODISHA VS SADASHIBA MALIK | SASWAT DAS,A.G.A VS | // () | LOD20240000172C202600175 |
| 185 | D-WA/22439/2026 | STATE OF ODISHA VS NIRMALA SAHOO | PRAVAKAR BEHERA,S.C(TRANSPORT) VS | // () | AOR20220001539C202600001 |
| 186 | D-WA/22475/2026 | RILU NAIK VS STATE OF ODISHA | JIBAN RANJAN DASH VS | // () | |
| 187 | D-WA/22481/2026 | ASHARANI SWAIN VS STATE OF ODISHA | SOURAV DAS VS | // () | |
| 188 | D-WA/22483/2026 | COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS AJIT KUMAR NAYAK | MOHANA KISHOR VS | // () | LOD20240000200C202600168 |
| 189 | D-WP(C)/22205/2026 WP(C)/15187/2026 | LAKSHMIKANTA SAHU VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // () | |
| 190 | D-WP(C)/22206/2026 | DR.PRADEEPTA KUMAR PANDA VS STATE OF ODISHA | DR.PURUSOTTAM CHULI VS | // () | |
| 191 | D-WP(C)/22207/2026 | PRADIP BISWAL VS STATE OF ODISHA | MD. GOLAM MADANI VS | // () | |
| 192 | D-WP(C)/22208/2026 | CHANDRA KANTA DAS VS STATE OF ODISHA | MD. GOLAM MADANI VS | // () | |
| 193 | D-WP(C)/22210/2026 | PRABHAT KUMAR MALIK | DURGESH NARAYAN RATH | // | AOR20220001583C202600098 |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 194 | D-WP(C)/22211/2026 | RAJKISHORE NAYAK | MD. GOLAM MADANI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 195 | D-WP(C)/22212/2026 | RASHMITARANI SAHOO | MD. GOLAM MADANI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 196 | D-WP(C)/22213/2026 | RAJ KUMAR SAHOO | MD. GOLAM MADANI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 197 | D-WP(C)/22214/2026 | BANABIHARI PRUSTY | MD. GOLAM MADANI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 198 | D-WP(C)/22215/2026 | ALOK PAITAL | PRASANTA KUMAR SATAPATHY | // | |
| | WP(C)/15150/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 199 | D-WP(C)/22216/2026 | KOUSTAV BHUSHAN LENKA | JNYANANANDA PANDA | // | |
| | WP(C)/15173/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 200 | D-WP(C)/22217/2026 | JAGANNATH DAS | MANOJA KUMAR KHUNTIA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WP(C)/22218/2026 | BAIKUNTHANATH BARIK | DR.PURUSOTTAM CHULI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WP(C)/22219/2026 | SANKARSAN MALLICK | ANIMA KUMARI DEI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 203 | D-WP(C)/22220/2026 | SATYA RANJAN ROUT | DEBAKANT MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 204 | D-WP(C)/22221/2026 | ARJUN CHARAN DAS | AJAYA KUMAR TRIPATHY | // | |
| | | VS | VS | 0 | |

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| 205 | D-WP(C)/22222/2026 | STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS | DEBAKANT MOHANTY VS | // // 0 | |
| 206 | D-WP(C)/22223/2026 | STATE OF ODISHA PUSPALATA MISHRA VS | DEBAKANT MOHANTY VS | // // 0 | |
| 207 | D-WP(C)/22224/2026 | STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS | DEBAKANT MOHANTY VS | // // 0 | |
| 208 | D-WP(C)/22225/2026 | STATE OF ODISHA MONALISHA RATH VS | DEBAKANT MOHANTY VS | // // 0 | |
| 209 | D-WP(C)/22226/2026 WP(C)/15213/2026 | STATE OF ODISHA MAMTA SHAH VS | ANSHUMAN DAS VS | // // 0 | |
| 210 | D-WP(C)/22227/2026 | STATE OF ODISHA SAMARA KARMAKAR VS | DURGA PRASAD JENA VS | // // 0 | |
| 211 | D-WP(C)/22228/2026 | STATE OF ODISHA SATYA RANJAN ROUT VS | DEBAKANT MOHANTY VS | // // 0 | |
| 212 | D-WP(C)/22229/2026 | STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS | DEBAKANT MOHANTY VS | // // 0 | |
| 213 | D-WP(C)/22230/2026 | STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS | DEBAKANT MOHANTY VS | // // 0 | |
| 214 | D-WP(C)/22231/2026 | STATE OF ODISHA TUNU CHARAN SAHOO VS | DEBAKANT MOHANTY VS | // // 0 | |
| 215 | D-WP(C)/22233/2026 | STATE OF ODISHA APPOLO CONSULTANCY AND CONSTRUCTION PVT. LTD. VS | DEBAKANT MOHANTY VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 216 | D-WP(C)/22234/2026 | HARILAL DAS VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 217 | D-WP(C)/22236/2026 | GOLAPI DAS VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 218 | D-WP(C)/22237/2026 | RANJIT THAPPA VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 219 | D-WP(C)/22238/2026 | ORISSA MEDICAL COLLEGE TEACHERS ASSOCIATION VS STATE OF ODISHA | GNANAPATI NAIK VS | // 0 // | AOD20260000117C202600024 |
| 220 | D-WP(C)/22239/2026 | DHIREN SIL VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 221 | D-WP(C)/22240/2026 | URMILA DAS VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 222 | D-WP(C)/22241/2026 | NILAKAMAL KARMAKAR VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 223 | D-WP(C)/22242/2026 | SIMANDRI BARIK VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 224 | D-WP(C)/22243/2026 | MADAN DAS VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 225 | D-WP(C)/22246/2026 | JITU SASMAL @JITENDRA VS STATE OF ODISHA | DURGA PRASAD JENA VS | // 0 // | |
| 226 | D-WP(C)/22248/2026 | BANABIHARI PRUSTY VS STATE OF ODISHA | MD. GOLAM MADANI VS | // 0 // | |
| 227 | D-WP(C)/22249/2026 | RAJESH KUMAR JENA | MD. GOLAM MADANI | // | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/22250/2026 | BIKASH KUMAR JENA | DAITARI BEHERA | // | |
| | | VS | VS | () | |
| | | SUPERINTENDENT, CGST AND CENTRAL EXCISE, CHOUDWAR RANGE, CUTTACK | | // | |
| 229 | D-WP(C)/22251/2026 | JANAKI RAO | DURGA PRASAD JENA | // | AOR20250000149C202600019 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/22252/2026 | BINOD BIHARI RAM | SUDARSAN BEHERA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/22253/2026 | M/S.JBC INDUSTRIES, BHUBANESWAR | DAITARI BEHERA | // | |
| | | VS | VS | () | |
| | | CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK | | // | |
| 232 | D-WP(C)/22254/2026 | JAGABANDHU DAS | DURGA PRASAD JENA | // | AOR20250000149C202600020 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/22255/2026 | DEVIPRASANNA SWAIN | UPENDRA KUMAR SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 234 | D-WP(C)/22256/2026 | LOPAMUDRA PATRA | BIJAYA KUMAR BEHERA 1 | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/22257/2026 | JAGANNATH TRIPATHY | SUDEEPTA KUMAR SINGH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/22258/2026 | MANORANJAN BARIK | DAITARI BEHERA | // | |
| | | VS | VS | () | |
| | | SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA | | // | |
| 237 | D-WP(C)/22260/2026 | DHUKHIRAM DAS | DURGA PRASAD JENA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/22261/2026 | DINABANDHU BEHERA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | () | |

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| 239 | D-WP(C)/22262/2026 | STATE OF ODISHA JAGADISH KUMAR BEHERA VS | PABITRA KUMAR NAYAK VS | // // () | |
| 240 | D-WP(C)/22263/2026 | STATE OF ODISHA HARIBANDHU BEHERA VS | PABITRA KUMAR NAYAK VS | // // () | |
| 241 | D-WP(C)/22265/2026 | STATE OF ODISHA T.CHINNADU @ ELISA VS | DURGA PRASAD JENA VS | // // () | |
| 242 | D-WP(C)/22266/2026 | STATE OF ODISHA SASHIKANTA BERIHA VS | PABITRA KUMAR NAYAK VS | // // () | |
| 243 | D-WP(C)/22267/2026 | STATE OF ODISHA SURENDRA SETHI VS | PRASANTA KUMAR MISHRA VS | // // () | |
| 244 | D-WP(C)/22268/2026 | STATE OF ODISHA RABINDRA KUMAR PANDA VS | SATYA RANJAN MOHAPATRA VS | // // () | |
| 245 | D-WP(C)/22269/2026 | STATE OF ODISHA KAILASH CHANDRA MOHANTY VS | SANJIB MOHANTY VS | // // () | AOR20220001611C202600086 |
| 246 | D-WP(C)/22270/2026 | UNION OF INDIA SUDESHNA BHOI VS | PABITRA KUMAR NAYAK VS | // // () | |
| 247 | D-WP(C)/22271/2026 | STATE OF ODISHA JYOTI PRAKASH NAYAK VS | UMESH CHANDRA MOHANTY VS | // // () | AOD20250001183C202600026 |
| 248 | D-WP(C)/22272/2026 | STATE OF ODISHA BIBHUDATTA BEHERA VS | UMESH CHANDRA MOHANTY VS | // // () | AOD20250001183C202600027 |
| 249 | D-WP(C)/22273/2026 | STATE OF ODISHA RADHU CHARAN BEHURA VS | RANJIT MOHANTY VS | // // () | |
| | | STATE OF ODISHA | | // | |

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| 250 | D-WP(C)/22274/2026 | SUBASH CHANDRA BEHERA VS STATE OF ODISHA | AKSHAYA KUMAR DORA VS | // () // | |
| 251 | D-WP(C)/22275/2026 | PRAFULLA KUMAR DASH VS STATE OF ODISHA | BIBHU PRASAD DAS VS | // () // | |
| 252 | D-WP(C)/22276/2026 | SRIMANTA MANNA VS STATE OF ODISHA | DURGA PRASAD JENA VS | // () // | |
| 253 | D-WP(C)/22277/2026 | PUJASMITA PRADHAN VS STATE OF ODISHA | SATYAJIT MOHAPATRA (2) VS | // () // | |
| 254 | D-WP(C)/22278/2026 | SUDHANSU KUMAR MOHAPATRA VS SOURMENDRA KUMAR MOHAPATRA | SAMAPIKA MISHRA VS | // () // | |
| 255 | D-WP(C)/22280/2026 | PRANGYA PRATIVA MAHAPATRA VS DISTRICT EDUCATION OFFICER, PURI | SOUMYA JYOTI BISWAL VS | // () // | |
| 256 | D-WP(C)/22282/2026 | HIMANSHU SEKHAR PRUSTI VS COLLECTOR, DEOGARH | SURESH KUMAR JENA VS | // () // | |
| 257 | D-WP(C)/22283/2026 | M/S SHARMA INDUSTRY VS STATE OF ODISHA | AVIJIT PATNAIK VS | // () // | AOD20240000363C202600023 |
| 258 | D-WP(C)/22284/2026 | SILADITYA PAUL VS RUPASHREE PATTNAIK | DEBASIS PANIGRAHI VS | // () // | |
| 259 | D-WP(C)/22285/2026 | NILANCHAL DASH VS STATE OF ODISHA | SANDHYARANI PANI VS | // () // | AOR20230000010C202600080 |
| 260 | D-WP(C)/22286/2026 | SIBARAM PANDA VS STATE OF ODISHA | SANDHYARANI PANI VS | // () // | AOR20230000010C202600081 |
| 261 | D-WP(C)/22287/2026 | AYASKANT BEHERA | UMESH CHANDRA MOHANTY | // | AOD20250001183C202600028 |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 262 | D-WP(C)/22288/2026 | PRAFULLA KUMAR DASH | PRAFULLA CHANDRA ACHARYA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 263 | D-WP(C)/22290/2026 | M/S SONTALIA FOOD PRODUCTS PRIVATE LIMITED, MANICHERISWAR, BALASORE | MANISH KISHAN PRADHAN | // | |
| | | VS | VS | 0 | |
| | | ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, KHURDA | | // | |
| 264 | D-WP(C)/22291/2026 | SUKANTA MOHANTY | PRAFULLA CHANDRA ACHARYA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 265 | D-WP(C)/22293/2026 | MAMATA MOHARANA | KARUNAKAR GAYA | // | |
| | | VS | VS | 0 | |
| | | AUTHORISED OFFICER, PNB, CUTTACK | | // | |
| 266 | D-WP(C)/22295/2026 | GOBINDA MALLICK | KAMIL RASHID | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 267 | D-WP(C)/22298/2026 | SK. MOHAMMED ALI ZINNA | KSHIROD KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | ODISHA INFORMATION COMMISSION, BHUBANESWAR | | // | |
| 268 | D-WP(C)/22299/2026 | M/S.GYANAJIT PATTANAİK, ANGUL | KSHIROD KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | GAIL(INDIA) LTD.,BHUBANESWAR | | // | |
| 269 | D-WP(C)/22302/2026 | ABANI KUMAR GAUDA | HARI KRUSHNA PANIGRAHI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 270 | D-WP(C)/22304/2026 | MAA TARENI SHG, BADANGA, JAGATSINGHPUR | TUSAR KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 271 | D-WP(C)/22305/2026 | PRAVAKAR PANIGRAHI | ABHIRAM SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 272 | D-WP(C)/22308/2026 | OSTA NAHAKANI SHG, BALIA, JAGATSINGHPUR | TUSAR KUMAR MISHRA | // | |
| | | VS | VS | 0 | |

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| 273 | D-WP(C)/22312/2026 | STATE OF ODISHA PUSPA BUDEK VS | SUSHANTA KUMAR MISHRA VS | // // () | |
| 274 | D-WP(C)/22315/2026 | STATE OF ODISHA SARAT KUMAR BARIK VS | TUSHAR KANTA NAYAK VS | // // () | |
| 275 | D-WP(C)/22316/2026 | STATE OF ODISHA JYOTISH CHANDRA BEHERA VS | SUSHANTA KUMAR MISHRA VS | // // () | |
| 276 | D-WP(C)/22317/2026 | STATE OF ODISHA BIBHUTI PARIDA VS | PRNOY MOHANTY VS | // // () | |
| 277 | D-WP(C)/22318/2026 | STATE OF ODISHA MITRABHANU PATEL VS | SUSHANTA KUMAR MISHRA VS | // // () | |
| 278 | D-WP(C)/22319/2026 | STATE OF ODISHA GAYATRI BEHERA VS | DURGESH NARAYAN RATH VS | // // () | AOR20220001583C202600099 |
| 279 | D-WP(C)/22321/2026 | STATE OF ODISHA MAYUR SURESH MAKHIJANI VS | JAGAMOHAN PATTANAİK VS | // // () | AOR20220001586C202600035 |
| 280 | D-WP(C)/22322/2026 | COMMISSIONER OF CGST, BHUBANESWAR FAKIR MOHAN MAHANTA VS | TUSHAR KANTA NAYAK VS | // // () | |
| 281 | D-WP(C)/22323/2026 | STATE OF ODISHA JAGABANDHU PANDA VS | BYOMAKESH TRIPATHY VS | // // () | AOD20240000586C202600147 |
| 282 | D-WP(C)/22324/2026 | STATE OF ODISHA LAL MOHAN NAIK VS | SUSHANTA KUMAR MISHRA VS | // // () | |
| 283 | D-WP(C)/22325/2026 | STATE OF ODISHA BIRABAR BISWAL VS | DURGESH NARAYAN RATH VS | // // () | AOR20220001583C202600100 |
| | | STATE OF ODISHA | | // | |

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| 284 | D-WP(C)/22326/2026 | RAJU KUMAR VS UNION OF INDIA | SONITA BISWAL VS | // 0 // | |
| 285 | D-WP(C)/22327/2026 | HAREKRISHNA MAHANTA VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // | |
| 286 | D-WP(C)/22330/2026 | AJAYA SWAIN VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // | |
| 287 | D-WP(C)/22331/2026 | NIRMAL HALABA VS STATE OF ODISHA | BIJOY SWAROOP NANDA VS | // 0 // | |
| 288 | D-WP(C)/22332/2026 | ANADI SWAIN VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // | |
| 289 | D-WP(C)/22333/2026 | GADADHAR NAIK VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // | |
| 290 | D-WP(C)/22336/2026 | M/S.DAKSHYA CONSTRUCTION, CUTTACK VS STATE OF ODISHA | ANUP KUMAR PATTNAIK VS | // 0 // | |
| 291 | D-WP(C)/22339/2026 | UPENDRA KUMAR DAS VS STATE OF ODISHA | SUSHREE SANGITA PASAYAT VS | // 0 // | |
| 292 | D-WP(C)/22341/2026 | PURNENDU PATTANAIAK VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // | |
| 293 | D-WP(C)/22344/2026 | KHAGESWAR SETHI VS STATE OF ODISHA | GOKULANANDA PARIDA VS | // 0 // | |
| 294 | D-WP(C)/22347/2026 | CHHABI BEHERA VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // | |
| 295 | D-WP(C)/22349/2026 | TAPOI PANDA | SRIKANTA KUMAR NATH | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/22353/2026 | SANTOSH KUMAR SAMAL | SRIKANTA KUMAR NATH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/22354/2026 | BABLU BALLAV PAL | KRUTIBASH MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | REGIONAL TRANSPORTOFFICER, CUTTACK | | // | |
| 298 | D-WP(C)/22361/2026 | JAINAB BIBI | SRINIBASH SATAPATHY | // | |
| | | VS | VS | 0 | |
| | | SK.HAKIMUDDIN@SK.ABULI@SK.ABUDI | | // | |
| 299 | D-WP(C)/22371/2026 | KRUSHNA CHANDRA AGARWALLA | MANORANJAN MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/22373/2026 | RUBINA NAYAK | TRILOCHAN BARIK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/22376/2026 | ASHIS KUMAR SAHOO | SAILAZA NANDAN DAS | // | |
| | | VS | VS | 0 | |
| | | THE SUB-COLLECTOR, PURI | | // | |
| 302 | D-WP(C)/22377/2026 | PITAMBAR PATRA | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 303 | D-WP(C)/22379/2026 | SUDHIR KUMAR SAHU | SUJATA JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/22380/2026 | PABITRA MOHAN SAHU | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 305 | D-WP(C)/22381/2026 | KANAKALATA SWAIN | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/22382/2026 | BIRUPAKSHYA PATRA | SAIBRATA RATH | // | |
| | | VS | VS | 0 | |

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| 307 | D-WP(C)/22384/2026 | COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL SK.AKTAR HUSSAIN VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // // 0 // | |
| 308 | D-WP(C)/22385/2026 | BHIKARI CHARAN SWAIN VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // | |
| 309 | D-WP(C)/22387/2026 | CHITTARANJAN BERA VS STATE OF ODISHA | LAXMIKANTA TRIPATHY VS | // 0 // | |
| 310 | D-WP(C)/22389/2026 | CHANDRAKALA BEJ VS UNION OF INDIA | GOUTAM KUMAR ACHARYA VS | // 0 // | |
| 311 | D-WP(C)/22390/2026 | PRASANNA KUMAR PRADHAN VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // | |
| 312 | D-WP(C)/22393/2026 | DR. BHAKTI DEEPAK PATNAIK VS STATE OF ODISHA | NIRANJAN BISWAL VS | // 0 // | |
| 313 | D-WP(C)/22394/2026 | NIRMAL KUMAR PALAI VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // | |
| 314 | D-WP(C)/22396/2026 | SOUMENDRA NANDA VS THE CHIRPERSON, (OSPCPR) BHUBANESWAR | RAMANATH ACHARYA VS | // 0 // | |
| 315 | D-WP(C)/22398/2026 | SHREERAM KUMURA VS STATE OF ODISHA | BIDESH RANJAN BEHERA VS | // 0 // | |
| 316 | D-WP(C)/22399/2026 | SUSANTA KUMAR DALAI VS STATE OF ODISHA | NIHAL RATH VS | // 0 // | |
| 317 | D-WP(C)/22400/2026 | BANK OF MAHARASHTRA, JAGATSingHPUR BRANCH, VS BANK OF BARODA, COLLEGE ROAD BRANCH, AMALAPURAM, ANDHRA PRADESH | SURJIT KUMAR VS | // 0 // | |

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| 318 | D-WP(C)/22401/2026 | BHARATI SIAL VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // 0 // | |
| 319 | D-WP(C)/22402/2026 | SANJUKTA NAYAK VS STATE OF ODISHA | ABINASH ROUTRAY VS | // 0 // | |
| 320 | D-WP(C)/22403/2026 | DR.SUBHRAMANYU SAHU VS STATE OF ODISHA | SUJIT KUMAR ACHARYA VS | // 0 // | |
| 321 | D-WP(C)/22404/2026 | PRIYADARSHINI RANA VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | // 0 // | |
| 322 | D-WP(C)/22406/2026 | BAYAMAN PANDA VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // | |
| 323 | D-WP(C)/22407/2026 | MOHAMMAD KHALIL VS FIRST APPELLATE AUTHORITY, CUTTACK | PRNOY MOHANTY VS | // 0 // | |
| 324 | D-WP(C)/22408/2026 | MUDILI MAHESH VS UNION OF INDIA | AGASTI KANUNGO VS | // 0 // | |
| 325 | D-WP(C)/22409/2026 | PRATAP KUMAR PATI VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | // 0 // | |
| 326 | D-WP(C)/22410/2026 | PANCHAYAT STARIYA SANGHA, TEISIPUR PANCHASARA VS STATE OF ODISHA | ANUPKUMAR PADHI VS | // 0 // | |
| 327 | D-WP(C)/22411/2026 | RABINDRANATH JENA VS STATE OF ODISHA | VIVEKANANDA JENA VS | // 0 // | |
| 328 | D-WP(C)/22412/2026 | DOLAMANI BEHERA VS STATE OF ODISHA | | // 0 // | |
| 329 | D-WP(C)/22413/2026 | M/S. ATMAN SANIFITTINGS PVT. LTD., CUTTACK | PRATIK DASH | // | |

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| | | VS | VS | () | |
| 330 | D-WP(C)/22414/2026 | GENERAL MANAGER AND ZONAL HEAD, CHAIRPERSON (ZOCCF), BANK OF BARODA, BHUBANESWAR PURUSOTTAM MALLICK | MANAS RANJAN BAUG | // | AOR20220002374C202600062 |
| | | VS | VS | () | |
| 331 | D-WP(C)/22416/2026 | STATE OF ODISHA AKSHYA KUMAR ROUT | ATUL TRIPATHY | // | AOD20240000618C202600101 |
| | | VS | VS | () | |
| 332 | D-WP(C)/22418/2026 | STATE OF ODISHA SURJYA NARAYAN BEHERA | ATUL TRIPATHY | // | AOD20240000618C202600102 |
| | | VS | VS | () | |
| 333 | D-WP(C)/22419/2026 | STATE OF ODISHA MAHESWAR BEHERA | BIBHUTI KESHARI BISWAL | // | |
| | | VS | VS | () | |
| 334 | D-WP(C)/22420/2026 | STATE OF ODISHA M/S BELAGAON INDANE GRAMIN VITRAK | KAJAL SAHOO | // | AOR20220001613C202600061 |
| | | VS | VS | () | |
| 335 | D-WP(C)/22421/2026 | ADDITIONAL STATE TAX OFFICER, GANJAM-II RAMAKANTA MAHANI | UPASANA BAL | // | AOD20220004095C202600024 |
| | | VS | VS | () | |
| 336 | D-WP(C)/22422/2026 | EMPLOYEES STATE INSURANCE CORPORATION M/S SITANSU SEKHAR PANIGRAHI | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202600086 |
| | | VS | VS | () | |
| 337 | D-WP(C)/22423/2026 | STATE OF ODISHA KABITA ROURAY | ACHYUTANANDA PATTANAIK | // | AOD20240000586C202600148 |
| | | VS | VS | () | |
| 338 | D-WP(C)/22424/2026 | STATE OF ODISHA Y. UGARANI RAO | SOUBHAGYA SWAIN | // | AOR20220001296C202600080 |
| | | VS | VS | () | |
| 339 | D-WP(C)/22425/2026 | UNION OF INDIA PRATYUS SAHOO | SHASHANKA SHEKHAR PATRA | // | |
| | | VS | VS | () | |
| 340 | D-WP(C)/22426/2026 | STATE OF ODISHA MADHUSUDAN DAS | RABI NARAYAN MISHRA | // | |
| | | VS | VS | () | |

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| 341 | D-WP(C)/22427/2026 | STATE OF ODISHA SANJEEB KUMAR CHINARA VS | RANJAN KUMAR ROUT VS | // // () | AOR20260000273C202600002 |
| 342 | D-WP(C)/22428/2026 | STATE BANK OF INDIA BISHNU CHARAN SWAIN VS | VS | // // () | |
| 343 | D-WP(C)/22429/2026 | STATE OF ODISHA DR. SUBRAT KUMAR JENA VS | SUBHAM SHARMA VS | // // () | AOD20220003503C202600033 |
| 344 | D-WP(C)/22430/2026 | STATE OF ODISHA PRAMOD KUMAR NAYAK VS | ACHYUTANANDA PATTANAIAK VS | // // () | AOD20240000586C202600149 |
| 345 | D-WP(C)/22431/2026 | TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL) SARMISTHA JENA VS | SIVA SANKAR CHAINI VS | // // () | |
| 346 | D-WP(C)/22433/2026 | STATE OF ODISHA AJAY BEHERA VS | ALOK KUMAR PANDA VS | // // () | |
| 347 | D-WP(C)/22441/2026 | STATE OF ODISHA PRATAP DANDASENA VS | SIBA PRASAD PATRA VS | // // () | |
| 348 | D-WP(C)/22442/2026 | MAHANADI COALFIELDS LTD., SAMBALPUR PRAMILA MISHRA VS | HRUDANANDA MOHAPATRA VS | // // () | |
| 349 | D-WP(C)/22443/2026 | STATE OF ODISHA KUMARI SAHU VS | RABI NARAYAN MOHANTY VS | // // () | |
| 350 | D-WP(C)/22444/2026 | STATE OF ODISHA SANJEEB MISHRA VS | DEBAKANTA MOHANTY VS | // // () | |
| 351 | D-WP(C)/22448/2026 | TAHASILDAR, BHUBANESWAR GIRIJA NANDAN SAHOO VS | HARIPAD MOHANTY VS | // // () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :13/05/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|------------------------------|----------------------|-------------|
| 352 | D-WP(C)/22450/2026 | ASHAMANJARI TRIPATHY @ MISHRA VS TAHASILDAR, BHUBANESWAR | DEBAKANTA MOHANTY VS | // 0 // | |
| 353 | D-WP(C)/22451/2026 | PRABEEN KUMAR HOTA VS STATE OF ODISHA | LAXMI PRASAD DWIVEDY VS | // 0 // | |
| 354 | D-WP(C)/22452/2026 | SUJATA MOHANTY VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | // 0 // | |
| 355 | D-WP(C)/22454/2026 | TRAILOKYA MISHRA VS TAHASILDAR, BHUBANESWAR | DEBAKANTA MOHANTY VS | // 0 // | |
| 356 | D-WP(C)/22457/2026 | M/S JAGRUTI WELFARE ORGANIZATION, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA | SWANA RANJAN MAHAPATRA VS | // 0 // | |
| 357 | D-WP(C)/22458/2026 | KUNTALA MISHRA VS TAHASILDAR, BHUBANESWAR | DEBAKANTA MOHANTY VS | // 0 // | |
| 358 | D-WP(C)/22459/2026 | MEENA DEI VS STATE OF ODISHA | AKSHAYA KUMAR NAYAK VS | // 0 // | |
| 359 | D-WP(C)/22461/2026 | NALINI PRAVA BISWAL VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // | |
| 360 | D-WP(C)/22462/2026 | DR.SANTOSH KUMAR SAHU VS STATE OF ODISHA | SANGRAM JENA VS | // 0 // | |
| 361 | D-WP(C)/22466/2026 | BHABANI SANKAR PANIGRAHY VS STATE OF ODISHA(VIG.) | SANGRAM JENA VS | // 0 // | |
| 362 | D-WP(C)/22469/2026 | SANJEEB KUMAR CHOUDHURY VS STATE OF ODISHA | SANGRAM JENA VS | // 0 // | |
| 363 | D-WP(C)/22471/2026 | DR.AVAYA KESARI PARICHA PATNAIK | SANGRAM JENA | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|--------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/22472/2026 | M/S TRISAKTI ENTERPRISES | NAIBEDYA PRASAD SAMAL | // | AOD20240000078C202600022 |
| | | VS | VS | () | |
| | | THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX | | // | |
| 365 | D-WP(C)/22473/2026 | HIMANSU SEKHAR MISRA | SANGRAM JENA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 366 | D-WP(C)/22476/2026 | KHIROD CHANDRA PATEL | SANGRAM JENA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 367 | D-WP(C)/22477/2026 | SWADESH BANDITA PADHI | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/22482/2026 | GOLEKHA CHANDRA DHAL | BASUDEV PUJARI | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/22489/2026 | BISHNUPADA GIRI | BIBHUTI BHUSAN SWAIN | // | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 370 | D-WP(C)/22491/2026 | MAYADHAR SABAR | SASWATI MOHAPATRA | // | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 371 | D-WP(C)/22495/2026 | MANOJ KUMAR NAYAK | DIPTENDU SUNDAR RAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/22496/2026 | MADHUSMITA SWAIN | SUBHADUTTA ROURAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/22497/2026 | UDAYAJYOTI MOHANTY | SUBHRANSU BHUSAN MOHANTY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/22499/2026 | SWAPNARANI TRIPATHY | SOUMYA RANJAN PATI | // | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|--------------------------------|----------------------|-------------|
| 375 | D-WP(C)/22500/2026 | STATE OF ODISHA PRATAP KUMAR RATH VS | SUBHADUTTA ROUSTRAY VS | // // 0 | |
| 376 | D-WP(C)/22501/2026 | STATE OF ODISHA SIPU SAHOO VS | JANAKI KANTA MAHAPATRA VS | // // 0 | |
| 377 | D-WP(C)/22502/2026 | STATE OF ODISHA UDAYAJYOTI MOHANTY VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 | |
| 378 | D-WP(C)/22504/2026 | STATE OF ODISHA DR. SUNIL KANTA TRIPATHY VS | UPASIKA SAMANTARAY VS | // // 0 | |
| 379 | D-WP(C)/22505/2026 | STATE OF ODISHA DODLA SHIV GANESH VS | SUDHIR KUMAR MALLICK VS | // // 0 | |
| 380 | D-WP(C)/22506/2026 | ORISSA STATE HOUSING BOARD, BHUBANESWAR UDAYAJYOTI MOHANTY VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 | |
| 381 | D-WP(C)/22507/2026 | STATE OF ODISHA PANCHANAN SAHU VS | TUSHAR KANTA NAYAK VS | // // 0 | |
| 382 | D-WP(C)/22508/2026 | STATE OF ODISHA UDAYAJYOTI MOHANTY VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 | |
| 383 | D-WP(C)/22509/2026 | STATE OF ODISHA TIKNATH NAIK VS | SANGRAM JENA VS | // // 0 | |
| 384 | D-WP(C)/22510/2026 | STATE OF ODISHA M/S. KRISHNA TRADERS, CUTTACK VS | ITISHREE TRIPATHY VS | // // 0 | |
| 385 | D-WP(C)/22511/2026 | CHIEF COMMISSIONER, CT AND GST, ODISHA UDAYAJYOTI MOHANTY VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|--------------------------------|---------------------------------------|--------------------------|
| 386 | D-WP(C)/22512/2026 | SUMITA DAS VS STATE OF ODISHA | SANKET KANUNGO VS | // () // | |
| 387 | D-WP(C)/22513/2026 | UDAYAJYOTI MOHANTY VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // () // | |
| 388 | D-WP(C)/22514/2026 | DEBDAN MISHRA VS STATE OF ODISHA | RABI NARAYAN MISHRA VS | // () // | |
| 389 | D-ABLAPL/14380/2026 | RAKESH PARASETH VS STATE OF ODISHA | TAPAN KUMAR JENA SAMANTA VS | TUMUDIBANDHA /52 /2026 () // | |
| 390 | D-ABLAPL/14381/2026 | LOCHAN @ MITHUN DAS VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | SAHADEV KHUNTA /208 /2026 () // | AOR20220002787C202600081 |
| 391 | D-ABLAPL/14383/2026 | RANJAN DAS @ RANJAN KUMAR DAS VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | NIMAPADA /110 /2023 () // | |
| 392 | D-ABLAPL/14384/2026 | BAPI @ DINABANDHU KHATEI VS STATE OF ODISHA | ASWINI KUMAR MISHRA-3 VS | RANPUR /194 /2008 () // | |
| 393 | D-ABLAPL/14385/2026 | BENIYAMOHAN BEERO VS STATE OF ODISHA | RAGHUNATH BISWAL VS | R.UDAYAGIRI /28 /2023 () // | |
| 394 | D-ABLAPL/14388/2026 | UMASHANKAR SWAIN VS STATE OF ODISHA | MANOJ KUMAR MALLICK VS | CUTTACK SADAR /296 /2026 () // | |
| 395 | D-ABLAPL/14390/2026 | UMAKANTA BHOI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | BALIPATNA /72 /2026 () // | |
| 396 | D-ABLAPL/14392/2026 | BIBHUN KATHUA VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | / /0 () // | |
| 397 | D-ABLAPL/14393/2026 | RANJAN KUMAR MAHANTI @ MOHANTY | ANSHUMAN RAY | SINAPALI /131 /2025 | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|----------------------------------|-----------------------------|-------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 398 | D-ABLAPL/14396/2026 | SMRUTIREKHA MALIK @ CHUNU @ CUNU | BICHITRA NARAYANA SATAPATHY | PARADEEP LOCK /132 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 399 | D-ABLAPL/14398/2026 | SITARANI SASMAL @ SUSMITA SASMAL | BADAL KUMAR BEHERA | JALESWAR /267 /2026 | AOR20220001087C202600016 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 400 | D-ABLAPL/14401/2026 | SUBHANKAR PAHADASINGH | AMLAN SHAKTI PAUL | KHURDA SADAR /184 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 401 | D-ABLAPL/14403/2026 | AJIT KUMAR JENA | KSHIROD KUMAR PAHIL | BARI RAMCHANDRAPUR /160 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 402 | D-ABLAPL/14404/2026 | GOBINDA BEHERA | SHIBANI SHANKAR PRADHAN | BALASORE SADAR /61 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 403 | D-ABLAPL/14405/2026 | NAKULA SAHU @ NAKUL SAHU | BHABANI SHANKAR DASPARIDA | SINDHIKELA PS /233 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 404 | D-ABLAPL/14406/2026 | GOURANGA JENA | DEEPAK KU SAHOO | MARSHAGHAI /190 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 405 | D-ABLAPL/14407/2026 | KAILASH BHUTIA | ARIJEET MISHRA | PANIKOILI /162 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 406 | D-ABLAPL/14414/2026 | BRAJA KISHORE PRUSTY | PRAVASH CHANDRA JENA | NISCHINTAKOILI /133 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 407 | D-ABLAPL/14415/2026 | SUBASH SAMAL | ANUGRAHA NARAYAN SAMANTRAY | KUJANGA /115 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 408 | D-ABLAPL/14423/2026 | SUBRAT MAHAKUL @ MAHAKUD | JUGALA KISHORE PANDA | BANARAPAL /229 /2026 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|------------------------------|--------------------------------------|-------------|
| 409 | D-ABLAPL/14424/2026 | STATE OF ODISHA LACHAMAN MUNDA @ RICKY VS | SIDHARTHA DAS VS | // BARBIL /173 /2026 () | |
| 410 | D-ABLAPL/14427/2026 | STATE OF ODISHA GANGADHARA BARIK VS | JYOTIRMAYA SAHOO VS | // JANKIA P.S. /297 /2026 () | |
| 411 | D-ABLAPL/14428/2026 | STATE OF ODISHA KMALESH MOHANTA VS | LOKESH GOURAV MOHARANA VS | // KOTPAD /50 /2026 () | |
| 412 | D-ABLAPL/14429/2026 | STATE OF ODISHA JAYANTI MOHANTA VS | LOKESH GOURAV MOHARANA VS | // KOTPAD /50 /2026 () | |
| 413 | D-ABLAPL/14430/2026 | STATE OF ODISHA SANGHAMITRA BHUTIA VS | JYOTIRMAYA SAHOO VS | // TALCHER TOWN /250 /2026 () | |
| 414 | D-ABLAPL/14432/2026 | STATE OF ODISHA SANGHAMITRA BHUTIA VS | JYOTIRMAYA SAHOO VS | // TALCHER TOWN /251 /2026 () | |
| 415 | D-ABLAPL/14433/2026 | STATE OF ODISHA GANESH MATI VS | DASARATHI DASH VS | // KHANDAPARA /302 /2024 () | |
| 416 | D-ABLAPL/14434/2026 | STATE OF ODISHA SURESH MALLIK VS | AMLAN MOHANTY VS | // MANGALPUR /108 /2026 () | |
| 417 | D-ABLAPL/14435/2026 | STATE OF ODISHA PRAKASH SENAPATI VS | MANORANJAN ACHARYA VS | // SARANAKUL /1 /2026 () | |
| 418 | D-ABLAPL/14436/2026 | STATE OF ODISHA SRICHANDAN PRADHAN VS | BIBHUTI BHUSAN SWAIN VS | // GOPALPRASAD /134 /2026 () | |
| 419 | D-ABLAPL/14437/2026 | STATE OF ODISHA JULLI SAHU @ JULY SAHU VS STATE OF ODISHA | BIBHUTI BHUSAN SWAIN VS | // JARAPADA /67 /2026 () // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|----------------------------|---|-------------|
| 420 | D-ABLAPL/14444/2026 | BASANTI MOHANTY VS STATE OF ODISHA | SONALI PANDA VS | KENDRAPARA SADAR /255 /2026 () // | |
| 421 | D-ABLAPL/14445/2026 | GOPI BEHERA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | CHANDANPUR /110 /2026 () // | |
| 422 | D-ABLAPL/14446/2026 | BIGHNARAJ DAS VS STATE OF ODISHA | AJAYA KUMAR MOHARANA VS | CUTTACK SADAR /322 /2026 () // | |
| 423 | D-ABLAPL/14447/2026 | MANOJ KUMAR SAHOO VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | / /0 () // | |
| 424 | D-ABLAPL/14448/2026 | BIMAL KUNDA VS STATE OF ODISHA | RAMA CHANDRA JENA VS | RASGOBINDPUR /205 /2026 () // | |
| 425 | D-ABLAPL/14449/2026 | BASANTA KUMAR DAS VS STATE OF ODISHA | RAMA CHANDRA JENA VS | SINGLA /160 /2026 () // | |
| 426 | D-ABLAPL/14450/2026 | JABAR KHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARAMBA /154 /2026 () // | |
| 427 | D-ABLAPL/14452/2026 | RIAZ MAHAMMED @ SAHIL @ RIYAZ MAHAMMAD VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARAMBA /154 /2026 () // | |
| 428 | D-ABLAPL/14453/2026 | HASAN KHAN @ KUNU VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARAMBA /154 /2026 () // | |
| 429 | D-ABLAPL/14458/2026 | MEERARANI NAYAK @ MIRARANI NAYAK VS STATE OF ODISHA | SATYABRATA SENAPATI VS | BALASORE TOWN /162 /2026 () // | |
| 430 | D-ABLAPL/14460/2026 | CHANDAN KUMAR SAHOO VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | CUTTACK SADAR /323 /2026 () // | |
| 431 | D-ABLAPL/14461/2026 | MANOJ KUMAR MANDAL | DILLIP KUMAR SAHOO | BHOGRAI /139 /2026 | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|-------------------------|---------------------------------|--------------------------|
| | | VS | VS | () | |
| 432 | D-ABLAPL/14462/2026 | STATE OF ODISHA BEDABAR SAHU | ASHOK KUMAR BEHERA | // MUDANPUR RAMPUR /96 /2026 | |
| | | VS | VS | () | |
| 433 | D-ABLAPL/14463/2026 | STATE OF ODISHA LALATENDU NAYAK | SATYABRATA SENAPATI | // BALASORE TOWN /162 /2026 | |
| | | VS | VS | () | |
| 434 | D-ABLAPL/14466/2026 | STATE OF ODISHA GANESWAR GADANAYAK | ARUNA NAYAK | // KANIHA /117 /2026 | |
| | | VS | VS | () | |
| 435 | D-ABLAPL/14467/2026 | STATE OF ODISHA BASANTA KUMAR BAHALIA | RAGHUNATH SINGH | // NIMAPADA /118 /2026 | |
| | | VS | VS | () | |
| 436 | D-ABLAPL/14469/2026 | STATE OF ODISHA PRIYANSU SUTAR | PRAFULLA KUMAR BISWAL | // AUL /7 /2026 | |
| | | VS | VS | () | |
| 437 | D-ABLAPL/14471/2026 | STATE OF ODISHA RONIT KUMAR PARIDA | BIBHUTI RANJAN MOHANTY | // ATHGARH /155 /2026 | |
| | | VS | VS | () | |
| 438 | D-ABLAPL/14473/2026 | STATE OF ODISHA NANDA KISHORE TEBAREWAL | KISHORE KUMAR MISHRA | // LALBAG /109 /2020 | AOD20250000498C202600043 |
| | | VS | VS | () | |
| 439 | D-ABLAPL/14474/2026 | STATE OF ODISHA RANKA PRADHAN | MITU KUMAR BISWAL | // KHALLIKOTE /359 /2026 | AOD20240000430C202600033 |
| | | VS | VS | () | |
| 440 | D-ABLAPL/14475/2026 | STATE OF ODISHA SANTOSH @ SANATAN SAHOO | AMIYA RANJAN SWAIN | // ANANDAPUR /89 /2014 | |
| | | VS | VS | () | |
| 441 | D-ABLAPL/14478/2026 | STATE OF ODISHA KANHU ROUT @ JITENDRA KUMAR ROUT | JYOTIRMAYA SAHOO | // SARANAKUL /71 /2026 | |
| | | VS | VS | () | |
| 442 | D-ABLAPL/14479/2026 | STATE OF ODISHA SABITA DHAR | SATYA RANJAN MULIA | // BHANJPUR /126 /2026 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|------------------------------|---|--------------------------|
| 443 | D-ABLAPL/14484/2026 | STATE OF ODISHA JAYANTI BAGARTI VS | BIJAYA KUMAR RAGADA VS | // BELPAHAR /73 /2026 () | |
| 444 | D-ABLAPL/14486/2026 | STATE OF ODISHA TAPAN KUMAR SAHOO VS | GYANA RANJAN DHAL VS | // LALBAG /148 /2026 () | |
| 445 | D-ABLAPL/14488/2026 | STATE OF ODISHA PRAHALLAD BEHERA VS | SANTOSH KUMAR MAHANTY VS | // PURUSHOTTAMPUR /273 /2026 () | AOD20240000242C202600114 |
| 446 | D-ABLAPL/14493/2026 | STATE OF ODISHA MANORANJAN GOCHHAYAT @ GOCHCHAYAT VS | JAYANTA KUMAR MAJHI VS | // SINGLA /134 /2026 () | |
| 447 | D-ABLAPL/14497/2026 | STATE OF ODISHA KARTIK CHANDRA JENA @ KARTTIK CHANDRA JENA VS | NIKASH CHANDRA PARIJA VS | // BRAMHA BARADA /238 /2025 () | |
| 448 | D-ABLAPL/14499/2026 | STATE OF ODISHA HAFIZ KHAN VS | KHUSBU PANIGRAHI VS | // SAHADEV KHUNTA /423 /2025 () | AOR20220002787C202600082 |
| 449 | D-ABLAPL/14503/2026 | STATE OF ODISHA PRAFULLA KUMAR NAYAK @ TUNA VS | JITENDRA SAMANTARAY VS | // INDUSTRIAL ESTATE PS /194 /2025 () | |
| 450 | D-ABLAPL/14506/2026 | STATE OF ODISHA PINKU RANJAN SWAIN VS | DIPTI RANJAN MOHAPATRA VS | // KUJANGA /535 /2024 () | |
| 451 | D-ABLAPL/14507/2026 | STATE OF ODISHA ABINASH PATTNAYAK @ AKASH PATTNAIK VS | DHANANJAYA MUND VS | // JAIPATNA /82 /2026 () | AOR20220001492C202600138 |
| 452 | D-ABLAPL/14509/2026 | STATE OF ODISHA KHALIK @ KHALID MAHAMMAD VS | AMULYA RATNA PANDA VS | // BRAMHA BARADA /231 /2025 () | |
| 453 | D-ABLAPL/14511/2026 | STATE OF ODISHA DILIP MEHER VS | RAKESH KUMAR MALLICK VS | // EOW,BHUBANESWAR /8 /2026 () | |
| | | STATE OF ODISHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|--|--------------------------------|--------------------------------------|--------------------------|
| 454 | D-ABLAPL/14515/2026 | SANTOSH NAYAK VS STATE OF ODISHA | DIPTI RANJAN MOHAPATRA VS | JAJPUR SADAR /171 /2026 () // | |
| 455 | D-ABLAPL/14516/2026 | BHARATI NAYAK VS STATE OF ODISHA | RAKESH KUMAR MALLICK VS | EOW,BHUBANESWAR /8 /2026 () // | |
| 456 | D-ABLAPL/14518/2026 | TAPAN KUMAR G KANEKAR VS STATE OF ODISHA | JYOTI RANJAN DEO VS | SECTOR-3 /138 /2025 () // | AOR20220001593C202600019 |

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MISC CASES FILED on :13/05/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--------------------------------------|--|---|----------------------|
| 1 | D-EXP/14522/2026 EXP/51/2026 | DINESH KUMAR PATEL MP | SANJIB MOHANTY | 12/2026 |
| 2 | D-EXP/14518/2026 EXP/50/2026 | ANANTA KUMAR PRADHAN MP | SANJIB MOHANTY | 13/2026 |
| 3 | D-EXP/14520/2026 EXP/48/2026 | PARSHURAM MISHRA @ PARUSHRAM MISHRA MP | SANJIB MOHANTY | 14/2026 |
| 4 | D-OTAPL/22503/2026 OTAPL/ / | PRINCIPAL COMMNR, GST AND CENTRAL MP | EXCISE BBSRWAL | 21/2026 |
| 5 | D-CRLMP/7097/2026 CRLMP/387/2026 | RAJENDRA PRATAP SINGHDEO MP | BISWAJIT NAYAK | 135/2026 |
| 6 | D-CMAPL/15741/2026 CMAPL/ / | KUNTALA SAHU MP | SASMITA MOHAPATRA | 142/2026 |
| 7 | D-CMAPL/22455/2026 CMAPL/ / | BHABANI SANKAR MOHAPATRA MP | ASIT KUMAR CHOUDHURY | 143/2026 |
| 8 | D-CMAPL/22455/2026 CMAPL/ / | BHABANI SANKAR MOHAPATRA MP | ASIT KUMAR CHOUDHURY | 144/2026 |
| 9 | D-TRP(C)/22449/2026 TRP(C)/ / | RASMITA RANA MP | AMIYA RANJAN SWAIN | 170/2026 |
| 10 | D-TRP(C)/22494/2026 TRP(C)/ / | PREETI BAI MP | AMIT PRASAD BOSE | 171/2026 |
| 11 | D-RPFAM/22350/2026 RPFAM/ / | PRAHALLAD SWAIN MP | BIKRAM CHANDRA GHADEI | 215/2026 |
| 12 | D-RPFAM/22405/2026 RPFAM/ / | BISWARANJAN MOHANTY MP | SAMARENDRA MOHANTY | 216/2026 |
| 13 | D-RPFAM/22470/2026 RPFAM/ / | MAHENDRA NATH BARIK MP | SURYAKANTA DWIBEDI | 217/2026 |
| 14 | D-RVWPET/4375/2026 RVWPET/31/2026 | RAMESH CHANDRA NATH SHARMA MP | SAMBHU CH. NATH SHARMA | 241/2026 |
| 15 | D-RVWPET/22281/2026 RVWPET/ / | CHITAI SUKIA@SITARAM MP | SUNANDA BISWAL | 242/2026 |
| 16 | D-MATA/307/2023 MATA/307/2023 | RUDRA PRATAP LENKA MP | HRUDANANDA MOHAPATRA | 301/2026 |
| 17 | D-MATA/25226/2024 MATA/224/2024 | RUDRA PRATAP LENKA MP | HRUDANANDA MOHAPATRA | 302/2026 |
| 18 | D-MATA/22445/2026 MATA/ / | LITAN KUMAR JETHI MP | HRUDANANDA MOHAPATRA | 303/2026 |
| 19 | D-MATA/22445/2026 MATA/ / | LITAN KUMAR JETHI MP | HRUDANANDA MOHAPATRA | 304/2026 |
| 20 | D-MATA/22434/2026 MATA/ / | SABYASACHI PANIGRAHI MP | RAJESH KUMAR MAHAPATRA | 305/2026 |
| 21 | D-MATA/22434/2026 MATA/ / | SABYASACHI PANIGRAHI MP | RAJESH KUMAR MAHAPATRA | 306/2026 |
| 22 | D-BLAPL/5425/2026 BLAPL/1874/2026 | SARBANAM SABAT MP | SASWATA PATNAIK | 340/2026 |
| 23 | D-BLAPL/5802/2026 BLAPL/2098/2026 | ULLASH BEHERA MP | SAMARESH PATTANAIAK | 341/2026 |
| 24 | D-BLAPL/8881/2026 BLAPL/2916/2026 | SASHIKANTA @ SASIKANTA BEHERA MP | SAMARENDRA BAHADUR | 342/2026 |
| 25 | D-BLAPL/14495/2026 BLAPL/ / | AAMIR KHAN MP | DEVASHIS PANDA | 343/2026 |
| 26 | D-BLAPL/10553/2019 | MAHESWAR PRUSTY | M/S KULDEEP MOHANTY | |

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| | BLAPL/10553/2019 | MP | | 344/2026 |
| 27 | D-BLAPL/7646/2026 | SIDHANTA DIGAL | | |
| | BLAPL/2529/2026 | MP | | 345/2026 |
| 28 | D-CONTC/19563/2026 | SUSHANTA KUMAR MOHANTY | ADV. | |
| | CONTC/ / | MP | | 346/2026 |
| 29 | D-CONTC/6815/2023 | SOMANATH BARIK | DR. JITENDRA KUMAR LENKA | |
| | CONTC/6815/2023 | MP | | 347/2026 |
| 30 | D-CRLREV/14389/2026 | PRADEEP DANG | SASWATI SOUMYA SAHU | |
| | CRLREV/358/2026 | MP | | 592/2026 |
| 31 | D-CRLREV/14412/2026 | B.GANGAMA | SAUBHAGYA KETAN NAYAK | |
| | CRLREV/ / | MP | | 593/2026 |
| 32 | D-CRLREV/14412/2026 | B.GANGAMA | SAUBHAGYA KETAN NAYAK | |
| | CRLREV/ / | MP | | 594/2026 |
| 33 | D-CRLREV/5409/2024 | PRUTHWIRAJ TRIPATHY | BIJAY KUMAR BEHERA | |
| | CRLREV/84/2024 | MP | | 595/2026 |
| 34 | D-RSA/22209/2026 | BIDYADHAR MOHANTY | SOURAV SUMAN BHUYAN | |
| | RSA/ / | MP | | 789/2026 |
| 35 | D-RSA/12451/2026 | UMAKANTA SWAIN | JAJATI KESHARI KHUNTIA | |
| | RSA/164/2026 | MP | | 791/2026 |
| 36 | D-RSA/21947/2025 | SADHU CHARAN DAS | ARIJEET MISHRA | |
| | RSA/301/2025 | MP | | 792/2026 |
| 37 | D-RSA/234/2015 | SACHINDRA CHARAN SAHU | M/S.SOUMYA MISHRA | |
| | RSA/234/2015 | MP | | 793/2026 |
| 38 | D-RSA/234/2015 | SACHINDRA CHARAN SAHU | M/S.SOUMYA MISHRA | |
| | RSA/234/2015 | MP | | 794/2026 |
| 39 | D-RSA/234/2015 | SACHINDRA CHARAN SAHU | M/S.SOUMYA MISHRA | |
| | RSA/234/2015 | MP | | 795/2026 |
| 40 | D-RSA/389/2003 | BHAJAHARI ROUT | MR.J.K.MISHRA,DIPTI MOHAPATRA,S.MOHAPATRA,MISS.S.MOHAPA | |
| | RSA/389/2003 | MP | | 796/2026 |
| 41 | D-ABLAPL/11047/2026 | MINHAZ QUADRI | | |
| | ABLAPL/4476/2026 | MP | | 797/2026 |
| 42 | D-RSA/22437/2026 | ARABINDA SETHI | BIBHUTI BHUSAN BEHERA | |
| | RSA/ / | MP | | 797/2026 |
| 43 | D-ABLAPL/6126/2026 | BHIKU MOHARANA | RAMAKRUSHNA PATTANAIK | |
| | ABLAPL/2608/2026 | MP | | 798/2026 |
| 44 | D-RSA/51926/2025 | SAMILI KHUNTIA | RANJAN KUMAR ROUT | |
| | RSA/ / | MP | | 798/2026 |
| 45 | D-RSA/22484/2026 | ANUPAMA GARANAYAK | MANOJ KUMAR PANDA | |
| | RSA/ / | MP | | 799/2026 |
| 46 | D-ABLAPL/4991/2026 | RANJITA NAIK @ YADAV | RASHMI KANTA ACHARYA | |
| | ABLAPL/2214/2026 | MP | | 799/2026 |
| 47 | D-RSA/22492/2026 | UMAKANTA ROUT | SUKANTA KUMAR NAYAK | |
| | RSA/ / | MP | | 800/2026 |
| 48 | D-ABLAPL/7843/2026 | AKSHYA KUMAR ROUL | | |
| | ABLAPL/3335/2026 | MP | | 800/2026 |
| 49 | D-ABLAPL/4351/2026 | KRISH @ KRISHU @ ASHUTOSH MALLIK | | |
| | ABLAPL/1980/2026 | MP | | 801/2026 |
| 50 | D-RSA/22498/2026 | TENARANGAM PAPA RAO SWAMY | AMIT PRASAD BOSE | |
| | RSA/ / | MP | | 801/2026 |
| 51 | D-ABLAPL/12479/2026 | AJAYA KUMAR ROUT | | |
| | ABLAPL/4978/2026 | MP | | 802/2026 |
| 52 | D-ABLAPL/8873/2026 | RAKESH PRADHAN | | |
| | ABLAPL/3778/2026 | MP | | 803/2026 |
| 53 | D-ABLAPL/1857/2026 | LITU @ DIBYASHANKAR @ DIBYASINGH | RAKESH KUMAR PRADHAN | |
| | ABLAPL/1163/2026 | MP | | 804/2026 |
| 54 | D-FAO/22247/2026 | SAROJ KUMAR ROUT | SUKANTA KUMAR MISHRA | |
| | FAO/ / | MP | | 828/2026 |
| 55 | D-FAO/20871/2026 | D.M., ORIENTAL INSURANCE CO. LTD., | PRASANTA KUMAR MAHALI | |
| | FAO/ / | MP | | 829/2026 |
| 56 | D-FAO/22357/2026 | BRANCH MANAGER IFFCO TOKIO GEN IN | BRUNALIMBA DALPATI | |
| | FAO/ / | MP | | 830/2026 |
| 57 | D-FAO/22453/2026 | THE SENIOR EXECUTIVE, LEGAL CLAIMS | SEVICANTERBY INSURANCE CO. LTD., | BHUBANESWAR |
| | FAO/ / | MP | | 831/2026 |

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| 58 | D-FAO/22417/2026 FAO/ / | PRAHALAD BHOI MP | DILLIP KUMAR MOHAPATRA | 832/2026 |
| 59 | D-CMP/22464/2026 CMP/ / | SURESH CHANDRA DAS MP | TUSAR KUMAR MISHRA | 948/2026 |
| 60 | D-CMP/22464/2026 CMP/ / | SURESH CHANDRA DAS MP | TUSAR KUMAR MISHRA | 949/2026 |
| 61 | D-CMP/22465/2026 CMP/ / | TRUPTI PATNAIK MP | BHAGABAN MOHANTY | 950/2026 |
| 62 | D-CMP/22468/2026 CMP/ / | BASANTI SUBUDHI MP | KISHORE KUMAR MISHRA | 951/2026 |
| 63 | D-CMP/22474/2026 CMP/ / | MASOOD AKROOM MP | AMIT PRASAD BOSE | 952/2026 |
| 64 | D-CMP/22488/2026 CMP/ / | GOURANGA CHARAN NANDA MP | BHASKAR CHANDRA PANDA | 953/2026 |
| 65 | D-CMP/22487/2026 CMP/ / | NIRANJAN DAS MP | BHASKAR CHANDRA PANDA | 954/2026 |
| 66 | D-MACA/22232/2026 MACA/ / | BILASA SAHOO MP | PRADEEP KUMAR MISHRA | 1117/2026 |
| 67 | D-MACA/14441/2026 MACA/ / | D.M., M/S. NATIONAL INSURANCE CO.LTD, MP | P. DUTTA | 1118/2026 |
| 68 | D-MACA/13512/2026 MACA/ / | BASANTI ROUT MP | KAPILA CHARAN NAYAK | 1119/2026 |
| 69 | D-MACA/13512/2026 MACA/ / | BASANTI ROUT MP | KAPILA CHARAN NAYAK | 1120/2026 |
| 70 | D-MACA/22310/2026 MACA/ / | SR. D.M., NATIONAL INSURANCE CO. LTD, MP | P. SANKAR KUMAR MAHALI | 1121/2026 |
| 71 | D-MACA/22320/2026 MACA/ / | NETRAMANI DAS MP | SUSANT KUMAR MOHANTY | 1122/2026 |
| 72 | D-MACA/22310/2026 MACA/ / | SR. D.M., NATIONAL INSURANCE CO. LTD, MP | P. SANKAR KUMAR MAHALI | 1123/2026 |
| 73 | D-MACA/22320/2026 MACA/ / | NETRAMANI DAS MP | SUSANT KUMAR MOHANTY | 1124/2026 |
| 74 | D-MACA/22314/2026 MACA/ / | SR. D.M., NATIONAL INSURANCE CO. LTD, MP | P. SANKAR KUMAR MAHALI | 1125/2026 |
| 75 | D-MACA/22314/2026 MACA/ / | SR. D.M., NATIONAL INSURANCE CO. LTD, MP | P. SANKAR KUMAR MAHALI | 1126/2026 |
| 76 | D-MACA/1193/2023 MACA/1193/2023 | SK. ABDUL DAYAN MP | | 1127/2026 |
| 77 | D-MACA/1193/2023 MACA/1193/2023 | SK. ABDUL DAYAN MP | | 1128/2026 |
| 78 | D-MACA/22342/2026 MACA/ / | THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR MP | B. V. S. W. R. I. DAS | 1129/2026 |
| 79 | D-MACA/22342/2026 MACA/ / | THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR MP | B. V. S. W. R. I. DAS | 1130/2026 |
| 80 | D-MACA/54032/2025 MACA/17/2026 | ORIENTAL INSURANCE COMPANY LTD., MP | S. S. N. P. H. R. O. Y. | 1131/2026 |
| 81 | D-CRLMC/14391/2026 CRLMC/ / | DILLIP KUMAR PATI MP | BYOMAKESH TRIPATHY | 1275/2026 |
| 82 | D-CRLMC/14431/2026 CRLMC/ / | DURGA SANKAR MOHAPATRA MP | DEEPALI MAHAPATRA | 1276/2026 |
| 83 | D-CRLMC/8951/2026 CRLMC/1150/2026 | SURANJAN PANDA MP | | 1277/2026 |
| 84 | D-CRLMC/14451/2026 CRLMC/ / | PRADOSH KUMAR CHHOTROY MP | PRAVASHA PUJAREE PARIDA | 1278/2026 |
| 85 | D-CRLMC/14455/2026 CRLMC/ / | SAKYA SINGH CHHOTROY MP | PRAVASHA PUJAREE PARIDA | 1279/2026 |
| 86 | D-CRLMC/11430/2026 CRLMC/1350/2026 | DIBYANSHU PRASAD DAS MP | SK. ZAFARULLA | 1280/2026 |
| 87 | D-CRLMC/19453/2025 CRLMC/2399/2025 | MANASINI KAR MP | SIDHESWAR RATH | 1281/2026 |
| 88 | D-CRLMC/14442/2026 CRLMC/ / | PINKY @ PINKI SINGH MP | TANMAY MISHRA | 1282/2026 |
| 89 | D-CRLMC/14470/2026 | DEBI PRASANNA DWIBEDI | NIRANJAN LENKA | |

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| | CRLMC/ / | MP | | 1283/2026 |
| 90 | D-CRLMC/14483/2026 | SHARAT KUMAR SAHU | HARIPAD MOHANTY | |
| | CRLMC/ / | MP | | 1284/2026 |
| 91 | D-CRLMC/14496/2026 | PRIYABRATA SWAIN | BIRAJA PRASAD NANDA | |
| | CRLMC/ / | MP | | 1285/2026 |
| 92 | D-CRLA/25570/2025 | ABHAYAKANTA@ABAHAY MALLIK | BISWARANJAN DALAI | |
| | CRLA/1010/2025 | MP | | 1297/2026 |
| 93 | D-CRLA/238/2013 | MADHUSUDAN PATNAIK | M/S.GURUDUTTA KAR | |
| | CRLA/238/2013 | MP | | 1298/2026 |
| 94 | D-CRLA/1011/2023 | WILLAM SORENG | BISWARANJAN DALAI | |
| | CRLA/1011/2023 | MP | | 1299/2026 |
| 95 | D-CRLA/14394/2026 | SABITA MANDAL @ SABITA RANI MANDAL | DIPANKAR ACHARYA | |
| | CRLA/ / | MP | | 1300/2026 |
| 96 | D-CRLA/14394/2026 | SABITA MANDAL @ SABITA RANI MANDAL | DIPANKAR ACHARYA | |
| | CRLA/ / | MP | | 1301/2026 |
| 97 | D-CRLA/14395/2026 | NIRANJAN MANDAL | DIPANKAR ACHARYA | |
| | CRLA/ / | MP | | 1302/2026 |
| 98 | D-CRLA/14395/2026 | NIRANJAN MANDAL | DIPANKAR ACHARYA | |
| | CRLA/ / | MP | | 1303/2026 |
| 99 | D-CRLA/397/2023 | SUNARAM TUDU | DEBASNAN DAS | |
| | CRLA/397/2023 | MP | | 1304/2026 |
| 100 | D-CRLA/5945/2025 | KRUSHNA HARIJAN | ANIRUDHA DAS | |
| | CRLA/270/2025 | MP | | 1305/2026 |
| 101 | D-CRLA/38/2018 | TRAILOKYA CHANDRA MOHANTA | M/S.G.N.MISHRA | |
| | CRLA/38/2018 | MP | | 1306/2026 |
| 102 | D-CRLA/24618/2024 | DEVA @ MAHADEV SINGH | SANTOSH KUMAR MAHANTY | |
| | CRLA/871/2024 | MP | | 1307/2026 |
| 103 | D-CRLA/646/2022 | BHAGMAT TUDU | SK. ZAFARULLA | |
| | CRLA/646/2022 | MP | | 1308/2026 |
| 104 | D-CRLA/29968/2024 | SAROJ@SAROJA KUMAR NANDA | DIPTI RANJAN BHOKTA | |
| | CRLA/1003/2024 | MP | | 1309/2026 |
| 105 | D-CRLA/37998/2024 | AKRURA BISHI | SURYAKANTA DWIBEDI | |
| | CRLA/1305/2024 | MP | | 1310/2026 |
| 106 | D-CRLA/14490/2026 | U. RAJENDRA PATRA | TUKUNA KUMAR MISHRA | |
| | CRLA/ / | MP | | 1311/2026 |
| 107 | D-CRLA/14490/2026 | U. RAJENDRA PATRA | TUKUNA KUMAR MISHRA | |
| | CRLA/ / | MP | | 1312/2026 |
| 108 | D-CRLA/560/2022 | ANANDA ROUT | AKHAYA BISWAL | |
| | CRLA/560/2022 | MP | | 1313/2026 |
| 109 | D-WA/1780/2022 | STATE OF ODISHA | SANDEEP PARIDA, SR.S.C.(S AND ME) | |
| | WA/1780/2022 | MP | | 1773/2026 |
| 110 | D-WA/22294/2026 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1774/2026 |
| 111 | D-WA/22294/2026 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1775/2026 |
| 112 | D-WA/22296/2026 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1776/2026 |
| 113 | D-WA/22296/2026 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1777/2026 |
| 114 | D-WA/20813/2025 | INDIAN BANK, PADAMPUR | SITANSHU KUMAR DEY | |
| | WA/1021/2025 | MP | | 1778/2026 |
| 115 | D-WA/22415/2026 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 1779/2026 |
| 116 | D-WA/22415/2026 | STATE OF ODISHA | SASWAT DAS,A.G.A | |
| | WA/ / | MP | | 1780/2026 |
| 117 | D-WA/22481/2026 | ASHARANI SWAIN | SOURAV DAS | |
| | WA/ / | MP | | 1781/2026 |
| 118 | D-WA/22439/2026 | STATE OF ODISHA | PRAVAKAR BEHERA,S.C(TRANSPORT) | |
| | WA/ / | MP | | 1782/2026 |
| 119 | D-WA/22439/2026 | STATE OF ODISHA | PRAVAKAR BEHERA,S.C(TRANSPORT) | |
| | WA/ / | MP | | 1783/2026 |
| 120 | D-WP(C)/9527/2026 | BANABIHARI MISHRA | ABHISEK PUROHIT | |
| | WP(C)/7987/2026 | MP | | 9273/2026 |

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| 121 | D-WP(C)/22206/2026 WP(C)/ / | DR.PRADEEPTA KUMAR PANDA MP | DR.PURUSOTTAM CHULI | 9274/2026 |
| 122 | D-WP(C)/22207/2026 WP(C)/ / | PRADIP BISWAL MP | MD. GOLAM MADANI | 9275/2026 |
| 123 | D-WP(C)/22208/2026 WP(C)/ / | CHANDRA KANTA DAS MP | MD. GOLAM MADANI | 9276/2026 |
| 124 | D-WP(C)/22212/2026 WP(C)/ / | RASHMITARANI SAHOO MP | MD. GOLAM MADANI | 9277/2026 |
| 125 | D-WP(C)/22211/2026 WP(C)/ / | RAJKISHORE NAYAK MP | MD. GOLAM MADANI | 9278/2026 |
| 126 | D-WP(C)/22214/2026 WP(C)/ / | BANABIHARI PRUSTY MP | MD. GOLAM MADANI | 9279/2026 |
| 127 | D-WP(C)/22213/2026 WP(C)/ / | RAJ KUMAR SAHOO MP | MD. GOLAM MADANI | 9280/2026 |
| 128 | D-WP(C)/22210/2026 WP(C)/ / | PRABHAT KUMAR MALIK MP | DURGESH NARAYAN RATH | 9281/2026 |
| 129 | D-WP(C)/22215/2026 WP(C)/15150/2026 | ALOK PAITAL MP | PRASANTA KUMAR SATAPATHY | 9282/2026 |
| 130 | D-WP(C)/22216/2026 WP(C)/15173/2026 | KOUSTAV BHUSHAN LENKA MP | JNYANANANDA PANDA | 9283/2026 |
| 131 | D-WP(C)/22226/2026 WP(C)/15213/2026 | MAMTA SHAH MP | ANSHUMAN DAS | 9284/2026 |
| 132 | D-WP(C)/17819/2026 WP(C)/13042/2026 | RAMACHANDRA BIHARI MP | | 9285/2026 |
| 133 | D-WP(C)/22238/2026 WP(C)/ / | ORISSA MEDICAL COLLEGE TEACHERS ASSOCIATION (OMTA) MP | | 9286/2026 |
| 134 | D-WP(C)/22248/2026 WP(C)/ / | BANABIHARI PRUSTY MP | MD. GOLAM MADANI | 9287/2026 |
| 135 | D-WP(C)/22249/2026 WP(C)/ / | RAJESH KUMAR JENA MP | MD. GOLAM MADANI | 9288/2026 |
| 136 | D-WP(C)/22253/2026 WP(C)/ / | M/S.JBC INDUSTRIES, BHUBANESWAR MP | DAITARI BEHERA | 9289/2026 |
| 137 | D-WP(C)/15059/2024 WP(C)/8281/2024 | MANASWINI SWAIN MP | BANSHIDHAR BAUG | 9290/2026 |
| 138 | D-WP(C)/40643/2023 WP(C)/40643/2023 | DR. PRANATI SATAPATHY MP | M/S. JAGANATH PATNAIK, M/S. BHABANI SHANKAR RAYAGURU, RAJ | 9291/2026 |
| 139 | D-WP(C)/22255/2026 WP(C)/ / | DEVIPRASANNA SWAIN MP | UPENDRA KUMAR SAMAL | 9292/2026 |
| 140 | D-WP(C)/15609/2021 WP(C)/15609/2021 | M/S. SOUTHCO MP | ANUPAM DASH | 9293/2026 |
| 141 | D-WP(C)/8300/2025 WP(C)/8181/2025 | TATA POWER CENTRAL ODISHA DISTRIBUTION MP | DEBENDRA KANTABORANTY | 9294/2026 |
| 142 | D-WP(C)/22261/2026 WP(C)/ / | DINABANDHU BEHERA MP | PABITRA KUMAR NAYAK | 9295/2026 |
| 143 | D-WP(C)/22262/2026 WP(C)/ / | JAGADISH KUMAR BEHERA MP | PABITRA KUMAR NAYAK | 9296/2026 |
| 144 | D-WP(C)/22263/2026 WP(C)/ / | HARIBANDHU BEHERA MP | PABITRA KUMAR NAYAK | 9297/2026 |
| 145 | D-WP(C)/22275/2026 WP(C)/ / | PRAFULLA KUMAR DASH MP | BIBHU PRASAD DAS | 9298/2026 |
| 146 | D-WP(C)/22271/2026 WP(C)/ / | JYOTI PRAKASH NAYAK MP | UMESH CHANDRA MOHANTY | 9300/2026 |
| 147 | D-WP(C)/15948/2026 WP(C)/ / | SANTOSINI PANI MP | BHAGABAN BEHERA | 9301/2026 |
| 148 | D-WP(C)/22272/2026 WP(C)/ / | BIBHUDATTA BEHERA MP | UMESH CHANDRA MOHANTY | 9302/2026 |
| 149 | D-WP(C)/22282/2026 WP(C)/ / | HIMANSHU SEKHAR PRUSTI MP | SURESH KUMAR JENA | 9303/2026 |
| 150 | D-WP(C)/22283/2026 WP(C)/ / | M/S SHARMA INDUSTRY MP | AVIJIT PATNAIK | 9304/2026 |
| 151 | D-WP(C)/22290/2026 WP(C)/ / | M/S SONTHALIA FOOD PRODUCTS PRIVATE LIMITED, MANORAJESWAR, BHUBANESWAR MP | | 9305/2026 |
| 152 | D-WP(C)/22299/2026 | M/S.GYANAJIT PATTANAIAK, ANGUL | KSHIROD KUMAR ROUT | |

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| | WP(C)/ / | MP | | 9306/2026 |
| 153 | D-WP(C)/22302/2026 WP(C)/ / | ABANI KUMAR GAUDA MP | HARI KRUSHNA PANIGRAHI | 9307/2026 |
| 154 | D-WP(C)/22304/2026 WP(C)/ / | MAA TARENI SHG, BADANGA, JAGATSINGHPUR MP | GUBAR KUMAR MISHRA | 9308/2026 |
| 155 | D-WP(C)/22308/2026 WP(C)/ / | OSTA NAHAKANI SHG, BALIA, JAGATSINGHPUR MP | GUBAR KUMAR MISHRA | 9309/2026 |
| 156 | D-WP(C)/22287/2026 WP(C)/ / | AYASKANT BEHERA MP | UMESH CHANDRA MOHANTY | 9310/2026 |
| 157 | D-WP(C)/52140/2025 WP(C)/36186/2025 | ASHOK KUMAR ACHARYA MP | MANAS PATI | 9311/2026 |
| 158 | D-WP(C)/22317/2026 WP(C)/ / | BIBHUTI PARIDA MP | PRONOY MOHANTY | 9312/2026 |
| 159 | D-WP(C)/22099/2026 WP(C)/15146/2026 | M/S.INFRA ENGINEERS PVT.LTD.,CUTTACK MP | KAILAZA NANDAN DAS | 9313/2026 |
| 160 | D-WP(C)/21211/2022 WP(C)/21211/2022 | M/S. SRIKRISHNA ESTATE AND CONSTRUCTION PVT.LTD. MP | PRANAV KUMAR BHARATH | 9314/2026 |
| 161 | D-WP(C)/21509/2026 WP(C)/14816/2026 | JUGAL KISHORE AGARWAL MP | AMIT PATTNAIK | 9315/2026 |
| 162 | D-WP(C)/22341/2026 WP(C)/ / | PURNENDU PATTANAİK MP | PITAMBAR PANDA | 9316/2026 |
| 163 | D-WP(C)/12357/2026 WP(C)/9582/2026 | SANTOSH KUMAR PATI MP | | 9317/2026 |
| 164 | D-WP(C)/12359/2026 WP(C)/9583/2026 | DR. SATYAJEET KAR MP | | 9318/2026 |
| 165 | D-WP(C)/12361/2026 WP(C)/9585/2026 | MANAS RANJAN BEHERA MP | | 9319/2026 |
| 166 | D-WP(C)/12362/2026 WP(C)/9588/2026 | BIBEK DAS MP | | 9320/2026 |
| 167 | D-WP(C)/12459/2026 WP(C)/9607/2026 | BIMAL PRADHAN MP | | 9321/2026 |
| 168 | D-WP(C)/22354/2026 WP(C)/ / | BABLU BALLAV PAL MP | KRUTIBASH MOHAPATRA | 9322/2026 |
| 169 | D-WP(C)/12450/2026 WP(C)/9608/2026 | KASHISH BEHERA MP | | 9323/2026 |
| 170 | D-WP(C)/13119/2026 WP(C)/9621/2026 | RAJ KUMAR SETHY MP | | 9324/2026 |
| 171 | D-WP(C)/12453/2026 WP(C)/9665/2026 | SUSANTA KUMAR BANDHA MP | | 9325/2026 |
| 172 | D-WP(C)/13273/2026 WP(C)/9795/2026 | AISHWARYA ROURAY MP | | 9326/2026 |
| 173 | D-WP(C)/13271/2026 WP(C)/9803/2026 | TAPAS KUMAR BEHERA MP | | 9327/2026 |
| 174 | D-WP(C)/13036/2026 WP(C)/9814/2026 | DR.HARAMOHAN RATH MP | | 9328/2026 |
| 175 | D-WP(C)/13112/2026 WP(C)/9829/2026 | SASMITA BISWAL MP | | 9329/2026 |
| 176 | D-WP(C)/13117/2026 WP(C)/9831/2026 | JATIN KUMAR SINGH MP | | 9330/2026 |
| 177 | D-WP(C)/22361/2026 WP(C)/ / | JAINAB BIBI MP | SRINIBASH SATAPATHY | 9331/2026 |
| 178 | D-WP(C)/13038/2026 WP(C)/9855/2026 | PRIYANKA MAHUKA MP | | 9332/2026 |
| 179 | D-WP(C)/13041/2026 WP(C)/9856/2026 | HIMAN NAIK MP | | 9333/2026 |
| 180 | D-WP(C)/13039/2026 WP(C)/9857/2026 | ASHIS KUMAR PAIKARAY MP | | 9334/2026 |
| 181 | D-WP(C)/13553/2026 WP(C)/10185/2026 | AMIT PRAKASH NAYAK MP | | 9335/2026 |
| 182 | D-WP(C)/13557/2026 WP(C)/10186/2026 | OMKAR DAS MP | | 9336/2026 |
| 183 | D-WP(C)/13559/2026 WP(C)/10188/2026 | SHINE SHREE DASH MP | | 9337/2026 |

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| 184 | D-WP(C)/13563/2026 WP(C)/10203/2026 | PRASANNAJIT NAIK MP | | 9338/2026 |
| 185 | D-WP(C)/13552/2026 WP(C)/10205/2026 | RESHMA LAKRA MP | | 9339/2026 |
| 186 | D-WP(C)/14075/2026 WP(C)/10254/2026 | SK MEHERBAN ALLI MP | | 9340/2026 |
| 187 | D-WP(C)/21845/2026 WP(C)/ / | BRAJABANDHU DAS MP | PRAFULLA KUMAR MOHAPATRA | 9341/2026 |
| 188 | D-WP(C)/22371/2026 WP(C)/ / | KRUSHNA CHANDRA AGARWALLA MP | MANORANJAN MOHAPATRA | 9342/2026 |
| 189 | D-WP(C)/22373/2026 WP(C)/ / | RUBINA NAYAK MP | TRILOCHAN BARIK | 9343/2026 |
| 190 | D-WP(C)/22376/2026 WP(C)/ / | ASHIS KUMAR SAHOO MP | SAILAZA NANDAN DAS | 9344/2026 |
| 191 | D-WP(C)/22377/2026 WP(C)/ / | PITAMBAR PATRA MP | PRAFULLA KUMAR MOHAPATRA | 9345/2026 |
| 192 | D-WP(C)/17604/2026 WP(C)/12774/2026 | AMARENDRA GARABADU MP | PRAGYAN PARAMITA MOHANTY | 9346/2026 |
| 193 | D-WP(C)/22379/2026 WP(C)/ / | SUDHIR KUMAR SAHU MP | SUJATA JENA | 9347/2026 |
| 194 | D-WP(C)/22385/2026 WP(C)/ / | BHIKARI CHARAN SWAIN MP | PRAFULLA KUMAR MOHAPATRA | 9348/2026 |
| 195 | D-WP(C)/22389/2026 WP(C)/ / | CHANDRAKALA BEJ MP | GOUTAM KUMAR ACHARYA | 9349/2026 |
| 196 | D-WP(C)/22394/2026 WP(C)/ / | NIRMAL KUMAR PALAI MP | MANOJ KUMAR MOHANTY | 9350/2026 |
| 197 | D-WP(C)/22400/2026 WP(C)/ / | BANK OF MAHARASHTRA, JAGATSINGHPUR MP | PRINIBANSHI AND DATSINGHPUR | 9351/2026 |
| 198 | D-WP(C)/22402/2026 WP(C)/ / | SANJUKTA NAYAK MP | ABINASH ROURAY | 9352/2026 |
| 199 | D-WP(C)/22404/2026 WP(C)/ / | PRIYADARSHINI RANA MP | BISHNU PRASAD PRADHAN | 9353/2026 |
| 200 | D-WP(C)/22409/2026 WP(C)/ / | PRATAP KUMAR PATI MP | BIBHUTI BHUSAN MISHRA | 9354/2026 |
| 201 | D-WP(C)/22408/2026 WP(C)/ / | MUDILI MAHESH MP | AGASTI KANUNGO | 9355/2026 |
| 202 | D-WP(C)/22412/2026 WP(C)/ / | DOLAMANI BEHERA MP | | 9356/2026 |
| 203 | D-WP(C)/22413/2026 WP(C)/ / | M/S. ATMAN SANIFITTINGS PVT. LTD., CURRACH MP | ATUL DASH | 9357/2026 |
| 204 | D-WP(C)/8055/2026 WP(C)/6279/2026 | PRADYUMNA MOHAPATRA MP | | 9358/2026 |
| 205 | D-WP(C)/20570/2026 WP(C)/14324/2026 | BAISHNAB PANI MP | | 9359/2026 |
| 206 | D-WP(C)/14037/2026 WP(C)/10809/2026 | RATNABATI RANA MP | | 9360/2026 |
| 207 | D-WP(C)/22433/2026 WP(C)/ / | AJAY BEHERA MP | ALOK KUMAR PANDA | 9361/2026 |
| 208 | D-WP(C)/15614/2021 WP(C)/15614/2021 | M/S. SOUTHCO MP | ANUPAM DASH | 9362/2026 |
| 209 | D-WP(C)/9852/2026 WP(C)/7755/2026 | BINAY KRISHNA SIL MP | PRAGYAN PARAMITA MOHANTY | 9363/2026 |
| 210 | D-WP(C)/22416/2026 WP(C)/ / | AKSHYA KUMAR ROUT MP | ATUL TRIPATHY | 9364/2026 |
| 211 | D-WP(C)/22420/2026 WP(C)/ / | M/S BELAGAON INDANE GRAMIN VITRAK MP | KAJAL SAHOO | 9365/2026 |
| 212 | D-WP(C)/22451/2026 WP(C)/ / | PRABEEN KUMAR HOTA MP | LAXMI PRASAD DWIVEDY | 9366/2026 |
| 213 | D-WP(C)/11686/2022 WP(C)/11686/2022 | RAMA CHANDRA NAYAK MP | | 9367/2026 |
| 214 | D-WP(C)/22452/2026 WP(C)/ / | SUJATA MOHANTY MP | RABI NARAYAN MOHANTY | 9368/2026 |
| 215 | D-WP(C)/35034/2025 | PARSURAM SAHOO | | |

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| | WP(C)/24468/2025 | MP | | 9369/2026 |
| 216 | D-WP(C)/22421/2026 WP(C)/ / | RAMAKANTA MAHANI MP | UPASANA BAL | 9370/2026 |
| 217 | D-WP(C)/22457/2026 WP(C)/ / | M/S JAGRUTI WELFARE ORGANIZATION, MP | SHUBANESWAR MAHAPATRA | 9371/2026 |
| 218 | D-WP(C)/22461/2026 WP(C)/ / | NALINI PRAVA BISWAL MP | SUBHADUTTA ROUSTRAY | 9372/2026 |
| 219 | D-WP(C)/19738/2024 WP(C)/11074/2024 | RINA SAHOO MP | KANANBALA ROY CHOUDHURY | 9373/2026 |
| 220 | D-WP(C)/46082/2025 WP(C)/32686/2025 | MIR OHIDULLA MP | SOURAV SUMAN BHUYAN | 9374/2026 |
| 221 | D-WP(C)/22482/2026 WP(C)/ / | GOLEKHA CHANDRA DHAL MP | BASUDEV PUJARI | 9375/2026 |
| 222 | D-WP(C)/35923/2025 WP(C)/15211/2026 | M/S. PERFECT MEDICAL STORE, JAGATSINGHPUR MP | SUDHIR KUMAR MOHANTY | 9376/2026 |
| 223 | D-WP(C)/22491/2026 WP(C)/ / | MAYADHAR SABAR MP | SASWATI MOHAPATRA | 9377/2026 |
| 224 | D-WP(C)/22430/2026 WP(C)/ / | PRAMOD KUMAR NAYAK MP | ACHYUTANANDA PATTANAIK | 9378/2026 |
| 225 | D-WP(C)/22505/2026 WP(C)/ / | DODLA SHIV GANESH MP | SUDHIR KUMAR MALLICK | 9379/2026 |
| 226 | D-WP(C)/22510/2026 WP(C)/ / | M/S. KRISHNA TRADERS, CUTTACK MP | ITISHREE TRIPATHY | 9380/2026 |